



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3129/2019 CAVT. NO.0371/2019	STATE OF ASSAM AND 2 ORS <b>Versus</b> ABHIJIT RABHA AND 3 ORS.	MR D K MISHRA MR. B PRASAD	MR. R AGARWALL FOR CAVEATOR
<b><u>ADMISSION</u></b>				
2	WA/23/2018	MOHINI GOHAIN BARUAH and ANR <b>Versus</b> DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. R DE R SARMAH	MR. A SATTAR MR Z MUKIT MS. S G BARUAH MR H K BARUAH
3	WA/73/2019 WITH WP(C) 5581/13(D/O)	THE STATE OF ASSAM <b>Versus</b> MD HUSSAIN ALI	MR. H RAHMAN,ADDL. A.G.ASSAM. MR. B J GHOSH, ADDL. S.G.A.ASSAM.	MR R ISLAM MR. N DEKA MD R ISLAM
<b><u>ORDERS</u></b>				
4	Mat.App./35/2017 WITH LCR	SRI MRIGEN GOSWAMI <b>Versus</b> SMT PUSPA RENU BHATTACHARYYA	MR. A SARMA MR M K ROY MR. C S SARKAR	
5	I.A.(Civil)/3274/2018 in WA/258/2018	THE STATE OF ASSAM AND ANR <b>Versus</b> SMT BHARATI DEVI AND 4 ORS	MS. R CHOUDHURY, SC- EDUCATION. MR. R MAZUMDAR, SC- EDUCATION MR. P N GOSWAMI MR. N J KHATANIAR MR. S NEOG	MR. T C CHUTIA (R-2 and 4)) SC, APSC MR. R K TALUKDAR (R-3)
	<b>WITH</b> WA/258/2018	THE STATE OF ASSAM AND ANR <b>Versus</b> SMT BHARATI DEVI AND 4 ORS	MR. P N GOSWAMI MR. N J KHATANIAR MR. S NEOG	DR. B U AHMED (R1) SC, APSC MR. A K AZAD (R1) MR N BARUAH (R1)
6	I.A.(Civil)/3665/2018 in WA/293/2018	SRI JATIN BORA <b>Versus</b> SRI KRISHNA KUMAR SINGHA AND 12 ORS	MR. S SAIKIA	

	<b>WITH</b> WA/293/2018	SRI JATIN BORA <b>Versus</b> SRI KRISHNA KUMAR SINGHA AND 12 ORS	MR. S SAIKIA MR. P SAIKIA MR. N J GOGOI	MS K DAS (R-1 TO 3)
7	I.A.(Civil)/3879/2018 <b>in</b> WA/320/2018	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, REVENUE SC, FINANCE	MS. B BHUYAN (R-20) MR. A K HUSSAIN (R1-R19), SC BTC MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	<b>WITH</b> WA/320/2018	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	<b>WITH</b> I.A.(Civil)/3880/2018 <b>in</b> WA/320/2018	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, REVENUE SC, FINANCE	
8	WA/42/2019 WITH WP(C) 60/17(D/O)	HIMALAYA DISTILLERIES LIMITED <b>Versus</b> THE STATE OF SIKKIM	MR. DEVASHIS BARUAH MS. NIRMALA UPADHYAY	MRS. B GOGOI (R2) MR. A SARMAH (R2) MS. B CHOWDHURY (R5,R6,R7) MR. P SAIKIA (R2)
9	WA/55/2019 CAVT. NO.0148/2019	SRI BIJON NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR. A K DUTTA MR. S K DAS MR. B PURKAYASTHA MR. S SUTRADHAR SC, U G C	SC, SEC. EDU. MR. U K NAIR (R9) MR. S K DAS (R9) MR R KARIM (R9) FOR CAVEATOR
10	<b>WITH</b> WA/76/2019  CAVT. NO. 01562019,11780000214/2019	SRI ASIT BARAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. A CHAMUAH FOR CAVEATOR SC, U G C
11	I.A.(Civil)/1584/2019 CAVT. NO.0337/2019 <b>in</b> WA/4985/2019	MIRZA FIROZ NABI ALHADI <b>Versus</b> MD. NAZIMUDDIN AHMED AND 4 ORS.	MR. R ALI MR. H A AHMED MR A S SK	MR. P P DUTTA MR. A BARUAH MR T GOGOI SC, EDU FOR CAVEATOR
	<b>WITH</b> WA/4985/2019 (Filing Number)	MIRZA FIROZ NABI ALHADI <b>Versus</b> MD. NAZIMUDDIN AHMED AND 4 ORS		
12	I.A.(Civil)/1585/2019 <b>in</b> WA/3725/2019	SRI RANJANMONI BARUAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b> WA/3725/2019 (Filing Number)	SRI RANJANMONI BARUAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	W.P.(CrI.)/4/2019	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	ASSTT.S.G.I.
2	Cont.Cas(C)/267/2019	SANTOSH GUPTA <b>Versus</b> KULADHAR SAIKIA, IPS AND ANR.	MR. M CHANDA MR. S CHOUDHURY MR. H DAS	
3	WP(C)/2245/2019 FIXED	ASHIM KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R M DAS	MR B GOGOI SC, HEALTH
4	<b>WITH</b> WP(C)/906/2018	JINTU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	I HUSSAIN SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1118/2018 <b>in</b> WP(C)/906/2018	MIR HUSSAIN <b>Versus</b> JINTU DAS AND 6 ORS	MR. I HUSSAIN MR. D SARMAH	DR. B AHMED SC, HEALTH
5	<b>WITH</b> WP(C)/1114/2018	BHASKAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR D DAS MRS. K BARPUZARI SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1708/2018 <b>in</b> WP(C)/1114/2018	GAUTAM SAHARIA <b>Versus</b> BHASKAR SAHA AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	MR K UDDIN SC, HEALTH

6	<b>WITH</b> WP(C)/663/2019	ARUN CH. RICHI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A.U. AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1002/2019 <b>in</b> WP(C)/663/2019	MRINAL KUMAR SARMA <b>Versus</b> ARUN CH. RICHI DAS AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
7	<b>WITH</b> WP(C)/944/2019	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/976/2019 <b>in</b> WP(C)/944/2019	IMDADUL HAQUE <b>Versus</b> SADDAM HUSSAIN AND 5 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA	MR. D P BORAH MR K UDDIN SC, HEALTH
8	<b>WITH</b> WP(C)/945/2019	BIKASH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. K BARPUZARI (R8) MR. A CHAMUAH (R8) MR. S D ROY (R8) SC, HEALTH MR. C P SHARMA (R8)
	<b>WITH</b> I.A.(Civil)/1005/2019 <b>in</b> WP(C)/945/2019	CHAKRESWAR SAUD <b>Versus</b> BIKASH MEDHI AND 8 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
9	<b>WITH</b> WP(C)/1103/2019	KAMALJIT SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/999/2019 <b>in</b> WP(C)/1103/2019	MD. YUSUF ALI <b>Versus</b> KAMALJIT SARMAH AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
10	<b>WITH</b> WP(C)/1128/2019	NARANATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/997/2019 <b>in</b> WP(C)/1128/2019	PRAKSH CH. SARMAH <b>Versus</b> NARANATH DEKA AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
11	<b>WITH</b> WP(C)/1507/2019	JINTU DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH ASSTT.S.G.I.
12	<b>WITH</b> WP(C)/2333/2019	DIPAK NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS MR R L CHUTIA	SC, HEALTH
13	WP(C)/2814/2019	SUKRITI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG
14	WP(C)/2857/2019 FIXED	PURNANANDA PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T DAS MS J DEKA	GA, ASSAM SC, APSC

15	WP(C)/2993/2019	SIMA KALITA AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
16	WP(C)/3048/2019	BHARATI TALUKDAR AND 16 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. G TAMULI MR. M DEWAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3053/2019	BABUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, APDCL
18	WP(C)/3054/2019	LOHIT MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM SC, AG SC, IRRIGATION
19	WP(C)/3059/2019	UTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR M J QUADIR MR. K MIRA MS. R SULTANA	GA, ASSAM
20	WP(C)/3066/2019	KAMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM
21	WP(C)/3070/2019	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM SC, AG
22	WP(C)/3075/2019	PRABIN CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, PNRD GA, ASSAM SC, FINANCE DEPTT.
23	WP(C)/3077/2019	BIJIT CHAKRAVORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	GA, ASSAM
24	WP(C)/3088/2019	BAHARUL ALI AND 2 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MD M S ALI	SC, APDCL
25	WP(C)/3097/2019	HEM KANTA KULI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, CO OP GA, ASSAM SC, FINANCE
26	WP(C)/3102/2019	ANIL KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. A DAS SC, FOREST
<b><u>ORDER (STAY VACATING)</u></b>				
27	I.A.(Civil)/1468/2019 FIXED in WP(C)/3125/2018 <b>WITH</b> WP(C)/3125/2018	THE UNION OF INDIA AND 7 ORS. <b>Versus</b> INTAJUDDIN AHMED  INTAJUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S P CHOUDHURY MR H BEZBARUA  MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. R MAZUMDAR MRS P RAI MR. U SARMA  MR. S P CHOUDHURY (CGC) ASSTT.S.G.I.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
28	I.A.(Civil)/1151/2019 in Cont.Cas(C)/63/2018  <b>WITH</b> Cont.Cas(C)/63/2018	BIJU PHUKAN BARUAH <b>Versus</b> MUKTI GOGOI AND 4 ORS  BIJU PHUKAN BARUAH <b>Versus</b> MUKTI GOGOI	DR. K U AHMED  DR. K U AHMED MR. M HOSSAIN MR. Z H AHMED	MR. M BHAGABATI (R1,R2,R5) MR. S S ROY (R2 & R3) MR. S BORTHAKUR MS G BORA (R1,R2,R5) MS. B TALUKDAR (R1,R2,R5) MR. B KONWAR (R2)
<b><u>ADMISSION</u></b>				
29	WP(C)/54/2017 FIXED	BITASHOK RAKSHIT <b>Versus</b> UNITED BANK OF INDIA and 5 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	

30	WP(C)/1217/2017 FIXED	TAPAN KUMAR DAS and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.N SHYAMAL MR.M P SARMA	MR C BARUAH (R-2 & 3) GA, ASSAM MR M R ADHIKARI (R-1) MR P NAYAK (R-4)
31	WP(C)/1562/2017 FIXED	ANJANA PHUKAN and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P N GOSWAMI MR.M K DAS MR.P MAHANTA MS.Z ANJUM MS.J SAIKIA MR.R KAMAN	C.G.C. MR. D NATH (STATE COUNSEL) MR.H GUPTA(R- 1,2&3) ASSTT.S.G.I.
32	WP(C)/2365/2017 FIXED	PRASHEN SHIL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM SC, BTC MR.S CHAKRABARTY(R-5)
33	WP(C)/4966/2017 FIXED	HARISH CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.R A CHOUDHURY	GA, ASSAM SC, FINANCE
34	WP(C)/5093/2017	ASSOCIATION OF ENGINEERS and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N DUTTA MR.U RAJBANSHI MRJ CHUTIA	MR.S N SARMA(Sr.Adv.)(R-5) MR.B D DAS(Sr.Adv.)(R-4&5) GA, ASSAM MR.K KALITA(R-5) MS.R DEKA(R- 4&5) MR.H R SARMAR- 4and5
35	WP(C)/6013/2017 FIXED	MONTU HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B SARMA MRS.S P HUSSAIN MR.S A AHMED	GA, ASSAM MS. S KHOUND
36	WP(C)/6018/2017 FIXED	JEETEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N ZAMAN MR.A GANGULY MR.A BORA	GA, ASSAM MR.B GOGOI SC, FINANCE
37	WP(C)/441/2018 B/O	CHANDRA SHEKHAR <b>Versus</b> THE UNION OF INDIA	MS. S BORA MS. N CHAKRABORTY	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
38	WP(C)/1209/2018 FIXED	DR. DILIP RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MS. P BORGHAIN	SC, HIGHER EDU MR. P D NAIR
39	WP(C)/3251/2018 FIXED	AMRIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S N ADHYAPAK MS. B DAS	DR. B AHMED (R1, R3, R4- R6) MR A R BHUYAN (R9) MR. A.U. AHMED (R9) MR. S S ROY (R2, R7, R8) MR. M A I HUSSAIN (R9) SC, IRRIGATION
40	WP(C)/3384/2018 FIXED	CHAKRADHAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
41	WP(C)/3914/2018 FIXED	DIPU LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D SARMAH MS S BARUAH MR D SAIKIA	SC, CO OP GA, ASSAM SC, N C HILLS SC, FINANCE
42	WP(C)/4902/2018 FIXED	HEADSING TERON <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	MR. A. HASSAN (SC, AG) MR. S S ROY MR. R DOWARAH MR. P NAYAK (SC, FINANCE)
43	WP(C)/5544/2018 B/O	DAYA DAS PANIKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MR. R ALI	GA, ASSAM SC, AG SC, K A A C SC, FINANCE
44	WP(C)/7704/2018 FIXED	RAJANI KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	MR. P J SAIKIA (R5) MR. B GOGOI MR. K BORUAH (R5) MR. P BORDOLOI (R5) SC, HEALTH

	<b>WITH</b> I.A.(Civil)/1191/2019 in WP(C)/7704/2018	RAJANI KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	MR. P J SAIKIA SC, HEALTH
45	WP(C)/639/2019	MITHUN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
46	WP(C)/916/2019 B/O	DEBEN CHANDRA MEDHI <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, AEGCL
47	WP(C)/2398/2019	FAIZUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. M DAS (R6) SC, FOREST
48	WP(C)/2556/2019 FIXED	BINOD KUMAR PAYENG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, FOREST
49	WP(C)/2579/2019 FIXED	KARUNA CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	SC, FOREST
<b>ORDERS</b>				
50	Cont.Cas(C)/511/2017 FIXED	NARENDRA NATH DEKA <b>Versus</b> AMLAN BARUAH, IAS, BONTI SAIKIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.T SOM MR.H DAS MS.R BORGHAIN MRM J QUADIR MR.S Y AHMED MR.N ANSARI	MR. D NATH MR. D THAOSEN  C.G.C. MR.K K PARASAR(R-1) SC, HEALTH ASSTT.S.G.I.
52	<b>WITH</b> WP(C)/4867/2017	MINTU RONGPY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H K DAS MR.U PATHAK MR.A R GOGOI	C.G.C. MR P NAYAK MRS.A DASS SC, HEALTH ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3052/2017 in WP(C)/4867/2017	MINTU RONGPY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H K DAS MR.U PATHAK MR.A R GOGOI	SC, HEALTH ASSTT.S.G.I.
53	<b>WITH</b> WP(C)/5691/2017	APURBA KUMAR KALITA and ANR. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MRM J QUADIR MR.S Y AHMED MR.N ANSARI	C.G.C. MR.K K PARASAR(R-1) ASSTT.S.G.I. SC, HEALTH
54	<b>WITH</b> WP(C)/5694/2017	RINI NATH BORAH <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRM J QUADIR MR.S Y AHMED MR.N ANSARI	C.G.C. MR.K K PARASAR(R-1) ASSTT.S.G.I. SC, HEALTH
55	Cont.Cas(C)/350/2018 FIXED	JADAV CHANDRA DEB AND ANR. <b>Versus</b> AMARENDRA BARUA	MR. A BHATTACHARYA MS. K MALAKAR MS. M BARUAH MR. A BHATTACHARJEE MS. K TALUKDAR	MR. S K MEDHI MR. A DAS MR. S DUTTA
56	Cont.Cas(C)/477/2018 FIXED	BABITA PEGU <b>Versus</b> Resp. No.(2) MR. ANOWAR HUSSAIN LASKAR	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	MS. D D BARMAN



57	Cont.Cas(C)/524/2018 FIXED	CHARU TECHNOLOGY (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. P N GOSWAMI (R1- R4,R5)
58	Cont.Cas(C)/563/2018 FIXED	NAGENDRA DEKA <b>Versus</b> SURESH CH. SARMA	MR. J C CHAUDHURY MR. J B SAIKIA MR G C SHARMA	
59	Cont.Cas(C)/570/2018 FIXED	MUJAMMIL ALI <b>Versus</b> S. JAGANNATHAN AND 4 ORS.	MR J ISLAM MR. T MOHAMMAD	MR. M BHAGABATI (R1) MS G BORA (R1) MS. B TALUKDAR (R1)
60	WP(C)/3614/2018 FIXED	KAMALA ENGTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R K BORAH MR. R PHUKAN	GA, ASSAM
61	I.A.(Civil)/3687/2018 in WP(C)/4933/2018	THE ASSAM STATE FISHERY DEVELOPMENT CORPORATION AND ANR <b>Versus</b> HEMANTA HAZARIKA AND 5 ORS	MR. S B SARMA	MR. P N GOSWAMI
	<b>WITH</b> WP(C)/4933/2018	HEMANTA HAZARIKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	SC, AFDC
	<b>WITH</b> WP(C)/3317/2018	HEMANTA HAZARIKA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AFDC
	<b>WITH</b> I.A.(Civil)/2595/2018 in WP(C)/3317/2018	HEMANTA HAZARIKA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, AFDC
63	WP(C)/5748/2018	SRI BHASKAR JYOTI SARMAH AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MR. S B SARMA SR. GA, ASSAM SC, AFDC
64	I.A.(Civil)/3883/2018 FIXED in WP(C)/7613/2018	RAJIB KUMAR DHOLUA AND 11 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S N TAMULI MS. A BEGUM	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> WP(C)/7613/2018	RAJIB KUMAR DHOLUA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. A BEGUM MR. S N TAMULI	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/611/2019 in WP(C)/7613/2018	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> RAJIB KUMAR DHOLUA AND 11 ORS.	MR. S C KEYAL	MR. S N TAMULI
65	WP(C)/7628/2018	LONI BARUAH <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R14) MR. S BORTHAKUR (R15, R16, R18-R24) MS. S KAKATI (R15, R16, R18-R24) MR. C CHAKRAVARTY (R15, R16, R18-R24) SC, FINANCE
66	Cont.Cas(C)/57/2019	RIFA BEGUM AND 4 ORS. <b>Versus</b> PHONI BHUSAN ROY	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. K PHUKAN
67	Review.Pet./69/2019 WP(C) 5769/2016(D/O)	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> SRI APURBA KR. NATH	MR. D NATH ADDL. SR. GA, ASSAM	
68	Cont.Cas(C)/82/2019	AFTARUN NESSA AND 5 ORS. <b>Versus</b> PHONI BHUSAN ROY, A.C.S.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	MR. K PHUKAN

69	Cont.Cas(C)/98/2019	KRISHNA NANDA SINHA <b>Versus</b> LAYA MADDURI, I.A.S. AND ANR.	MR. D C BORAH MR. K LAHKAR	MR. D SAIKIA MR. K PHUKAN (R1) MR. B GOGOI MR. D UPAMANYA
70	Cont.Cas(C)/115/2019 FIXED	RABENDRA CHANDRA DEY <b>Versus</b> RAMESH KREPAI	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	
	<b>WITH</b>			
71	Cont.Cas(C)/1/2019	ASHUTOSH DEY <b>Versus</b> RAMESH KREPAI	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	MR. T C CHUTIA MS. N DAS MR D K ROY MS. I KAKATI
72	Cont.Cas(C)/173/2019 B/O	BIREN KUMAR SAIKIA AND 3 ORS. <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	
73	Cont.Cas(C)/177/2019 B/O	RASHID ALI <b>Versus</b> ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	
74	WP(C)/1309/2019 FIXED	HIROHITO HABIB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NHM SC, HEALTH
75	WP(C)/1596/2019 FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Arb.P./16/2019	RANAJIT BHATTACHARJEE <b>Versus</b> SUPORNA DEY AND 4 ORS.	MR. S K GHOSH MS F AHMED	
2	Cont.Cas(C)/246/2019 FIXED	SADHAN SARKAR @ SADHAN CH. SARKAR <b>Versus</b> HAREN BURAGOHAIN	MS. S B CHOUDHURY MR A N AHMED	MS. R B BORA, GA ASSAM
3	WP(C)/1743/2019 FIXED	SAMPATMAL BACHHAWAT (OSWAL) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MRS. S S BAWARI MR. M SAHEWALLA MD. ASLAM	GA, ASSAM SC, REVENUE
<b>WITH</b>				
4	WP(C)/1764/2019	SAMPATMAL BACHHAWAT (OSWAL) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MRS. S S BAWARI MR. M SAHEWALLA MD. ASLAM	GA, ASSAM SC, REVENUE
<b>WITH</b>				
5	WP(C)/1799/2019	SAMPATMAL BACHHAWAT (OSWAL) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MRS. S S BAWARI MRS. S S BAWARI MR. M SAHEWALLA	GA, ASSAM SC, REVENUE
<b>WITH</b>				
6	WP(C)/1802/2019	SAMPATMAL BACHHAWAT (OSWAL) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MRS. S S BAWARI MD. ASLAM MR. M SAHEWALLA	GA, ASSAM SC, REVENUE
7	WP(C)/2265/2019 FIXED	AMIN UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, PNRD MR. M NATH

8	WP(C)/2271/2019 FIXED	PRADIP AGARWALLA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA MR A DUTTA	GA, ASSAM MRS. V L SINGH (SC, NATIONAL HIGHWAYS & INFRASTRUCTURE DEV. CORP. LTD.) SC, NHAI MR. R K TALUKDAR SC, REVENUE
9	WP(C)/2332/2019 FIXED	ABUL UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD S ALI MR M H AHMED MD. A. HUSSAIN	GA, ASSAM SC, REVENUE
10	WP(C)/2551/2019 FIXED	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	SC, GMC
11	WP(C)/2791/2019	ABDUL WAHID LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	GA, ASSAM SC, REVENUE
12	WP(C)/2823/2019 FIXED	KHAIRUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, PNRD GA, ASSAM
13	WP(C)/2897/2019	AKLIMA KHATUN <b>Versus</b> INDIAN OIL CORPORATION AND 3 ORS.	MR. S N TAMULI MS. A BEGUM	SC, I O C
14	WP(C)/2932/2019	RAJIB KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. M HUSSAIN MS F INTAZ MD. A SHEIKH	SC, WATER RESOURCE
15	WP(C)/2940/2019	RAJU NANDI AND 26 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, NF RLY SR GA,ASSAM
16	WP(C)/2961/2019	FAKIRAR BAZAAR MARKET AND TRADER DEVELOPMENT COMMITTEE AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. N I MAZARBHUYAN	GA, ASSAM ASSTT.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
17	I.A.(Civil)/4258/2018 FIXED in WP(C)/4757/2018  <b>WITH</b> WP(C)/4757/2018	NATIONAL SMALL INDUSTRIES CORPORATION AND 5 ORS. <b>Versus</b> M/S. P. DAS AND COMPANY AND 3 ORS.  M/S. P. DAS AND COMPANY <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M CHOUDHURY MR. M MAHANTA MR. V A CHOWDHURY MR. P K MUNIR  MR G N SAHEWALLA MR P DEKA MR D SENAPATI MS. S. TODI MR. M SAHEWALLA	MR. S C KEYAL (ASSTT.S.G.I.) MR D SENAPATI  MR A D CHOUDHURY (R2- R7) MR. M MAHANTA (R2-R7) MR. P K MUNIR (R2-R7) MR. D CHOUDHURY (R2- R7) MR. V A CHOWDHURY (R2- R7) ASSTT.S.G.I. MR. M CHOWDHURY (R2- R7)
18	I.A.(Civil)/1207/2019 FIXED in WP(C)/380/2019  <b>WITH</b> WP(C)/380/2019 FIXED	NAZRUL ISLAM <b>Versus</b> M/S WASH TRAVELS AND 11 ORS  M/S. WASH TRAVELS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI  MR A R BHUYAN MR. M A I HUSSAIN	MR A R BHUYAN  MR. T J MAHANTA (R8) GA, ASSAM MR. Y DOLOI MR. P P DUTTA (R8) MR. M K HUSSAIN (R9) MRS. S Y AHMED (R9) MR. A BORUA (R8) MR T GOGOI (R8) SC, TRANSPORT

19	<b>WITH</b> Cont.Cas(C)/249/2019 FIXED	M/S. WASH TRAVELS <b>Versus</b> MANOJ KUMAR AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
<b>ADMISSION</b>				
20	WP(C)/717/2017 FIXED	CHANDAN BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH MR.A SINGHA	SC, NF RLY
21	WP(C)/5785/2017 B/O	SEWALI DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M R KHANDAKAR	GA, ASSAM SC, FINANCE
22	WP(C)/6163/2017	GREENALISH SANGMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A MANNAF MR A HAQUE MS.F BEGUM	GA, ASSAM
23	WP(C)/7562/2017	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.M DEKA MR.I ROFIQUE	GA, ASSAM MS K DEVI MR. J RAHMAN
24	WP(C)/3294/2018 B/O	CENTRAL INSTITUTE OF PARAMEDICAL TECHNOLOGY AND SCIENCE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM MRS. A GAYAN (CGC, R4- R6) MR. S P DAS
25	WP(C)/3451/2018	MANAGING COMMITTEE OF RAJARTILLA CO-OPERATIVE SOCIETY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS C M DEKA MR. A SARMAH MR. D HUSSAIN MR. A S TAPADER	MRS. U BARUAH DR. B AHMED SC, CO OP MR. T U LASKAR MS. S DASGUPTA MR S A BARBHUIYA
26	WP(C)/4108/2018	NABAKANTA DEKA <b>Versus</b> LIFE INSURANCE CORPORATION AND 2 ORS. (B)	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	MR. K K NANDI (R1-R3) MR. A J GHOSH (R1-R3)
27	WP(C)/5951/2018	DEBARAJ RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	MS. M B BORAH(G.A) SC, FOREST ASSTT.S.G.I.
28	WP(C)/6508/2018 WITH REPORT, B/O	M/S. MEDICURE CENTRE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. M SAHEWALLA MD. ASLAM	GA, ASSAM MR H K SARMA SC, REVENUE SC, J M B B GOGOI,SC.HEALTH
29	WP(C)/6972/2018 FIXED	BABUL BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPTHO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM MS. M BHATTACHARJEE (R7) MS. P BASFORE (R7) MS P BORUAH (R7) SC, EDU
30	WP(C)/8083/2018 CAVT. NO.1315/2018 CAVT. 1315/2018(D/O)	UTPAL BORBORA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M BISWAS MR. D CHOUDHURY MR. J ROY MS K GOGOI MR. T CHAKRABORTY	SC, PNRD DR. B N GOGOI FOR CAVEATOR
31	<b>WITH</b> WP(C)/5187/2018	DIGANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. T J MAHANTA DR. B N GOGOI	GA, ASSAM MR. M BISWAS (R8) MR. D CHOUDHURY (R8) MS. B PHOM (R8) MR. D TIWARI (R8) MR. T CHAKRABORTY (R8)
32	WP(C)/1124/2019 FIXED	REHEL RONGMEI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
33	WP(C)/1578/2019 FIXED	ABDUL AHAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P GOGOI MR. B K DAS	GA, ASSAM SC, TRANSPORT
34	WP(C)/1877/2019 FIXED	AYJAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED	SC, PNRD

35	WP(C)/1912/2019 FIXED	PRABODH CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MR B M DEKA MS. R BORA	GA, ASSAM MR. R DEV (R3)
36	WP(C)/1963/2019 FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
37	WP(C)/1966/2019 FIXED	NITYA NANDA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
38	WP(C)/1987/2019 FIXED	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
39	WP(C)/2256/2019 FIXED	HOWLY TOWN COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B RAHMAN MR. A SARMA	GA, ASSAM SC, FOREST SC, REVENUE
<b>ARBITRATION PETITION MATTERS (AT 2 PM)</b>				
40	Arb.P./12/2018 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR. B SARMA (R2, SC, RAILWAYS) SC, NF RLY
41	Arb.P./27/2018	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR	MS. M JAIN	MR G GOSWAMI SC, NF RLY
42	Arb.P./32/2018 FIXED	HALIRAM KALITA <b>Versus</b> M/S. SHIVAM CONSTRUCTION	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR T K DAS MR. S K SINGHA
43	Arb.P./5/2019	ELECTROKINGS PROJECTS PRIVATE LTD. <b>Versus</b> THE ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
44	Arb.P./6/2019	SURESH KUMAR AGARWALL AND 2 ORS. <b>Versus</b> M/S. SHREE SHYAM TEA INDUSTRIES AND ANR.	MR. S C KEYAL MR. P K GARODIA MR. A DEKA	MR G N SAHEWALLA (R1, R2) MR D SENAPATI (R1, R2) MR. A CHETIA (R1, R2) MS. S KATAKEY (R1, R2) MR. M SAHEWALLA (R1, R2)
45	Arb.P./8/2019 FIXED	LINDE INDIA LTD. (FORMERLY KNOWN AS BOC INDIA LTD.), <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LTD.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. B PATHAK MR H K GOGOI MR. R THADANI
<b>ORDERS</b>				
46	Cont.Cas(C)/579/2017 WITH OFFICE NOTE	MRINAL JYOTI DAS <b>Versus</b> THANSESWAR MALAKAR	MR.J SARMAH	MR. B K JAIN MS. M DASGUPTA S DUTTA, SR.ADV. MR. C SHARMA
47	WP(C)/1381/2017	SHUFIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.K N CHOUDHURY MR.J AHMED MS.A BEGUM MS.M AHMED MR.A HOQUE MR.S I BORA	GA, ASSAM MR.B CHAKRAVARTY(R- 12&13, 16-18) MR.M U MONDALR- 9 to 16 and 18 MR.H ALI(R- 9 to 16 & 18) MS.P UPAMANYU(R- 12&13, 16-18)
	<b>WITH</b> I.A.(Civil)/1650/2017 <b>in WP(C)/1381/2017</b>	INTAZ ALI and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M U MONDAL MR.H ALI	GA, ASSAM MR.J AHMED

	<b>WITH</b> I.A.(Civil)/2275/2017 <b>in</b> WP(C)/1381/2017	SHUFIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR.K N CHOUDHURY MR.J AHMED MS.A BEGUM MR.S I BORA MS.M AHMED MR.A HOQUE	GA, ASSAM MR.M U MONDAL(R- 9 to 16 & 18) MR.H ALI(R- 9 to 16 & 18)
48	WP(C)/1852/2017	AKBAR ALI and 65 ORS. <b>Versus</b> BODOLAND TERRITORIAL COUNCIL and 14 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM SC, BTC
49	Cont.Cas(C)/24/2018	NAGENDRA KUMAR DAS CHOUDHURY <b>Versus</b> RAJESH PRASAD	MR. A ROY	MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY
50	WP(C)/31/2018	JITESH CH. BHAKAT <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M U MONDAL MS N NASRIN MD. I H KHAN	GA, ASSAM
51	Cont.Cas(C)/459/2018	BORDUAR G.P.S.S. LTD. AND 25 ORS. <b>Versus</b> KAMAL KUMAR BAISHYA, ACS AND ANR.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY	MR. A GOGOI (R2) MR. M DAS (R1) MR. S R BORUAH (R2) MR. N K NEOG (R1) MS. N SULTANA (R1)
52	WP(C)/1712/2018	PRANDEEP SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
53	WP(C)/3178/2018	BIVAKAR DUTTA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MS. S DASGUPTA MS. U BARUAH	GA, ASSAM MR. R BORPUJARI (SC, REVENUE) R 1 AND 2 MR. S R BORUAH (STATE COUNSEL) R 3,4,5,8
54	Review.Pet./72/2019 WP(C) 3048/2017(D/O), WP(C) 932/2017(D/O), WP(C) 2992/2017(D/O)	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. (OWNER- GHOGRAJAN TEA ESTATE) <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND ANR	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
55	I.A.(Civil)/1056/2019 <b>in</b> WP(C)/1889/2018	SWETA DEVI <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
	<b>WITH</b> WP(C)/1889/2018	SWETA DEVI <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORA	SC, REVENUE SC, IOCL
56	<b>WITH</b> WP(C)/1999/2018	DHRUBA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORAH	SC, REVENUE( MR. R BARPUJARI)
	<b>WITH</b> I.A.(Civil)/1058/2019 <b>in</b> WP(C)/1999/2018	DHRUBA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
57	<b>WITH</b> WP(C)/2028/2018	DEEPA GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORA	MR. M K CHOUDHURY MR. R BORPUJARI MR. A BARUAH SC, REVENUE SC, I O C

**WITH**  
I.A.(Civil)/1052/2019  
**in** WP(C)/2028/2018

DEEPA GUPTA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. B D KONWAR SR. ADV. MR. M K CHOUDHURY  
MRS J M KONWAR SC, REVENUE  
MR. R KALITA SC, I O C  
MR. R SALOI  
MS. S NEWAR  
MS. M K BROWN  
MRS R DEKA

58 I.A.(Civil)/1538/2019  
FIXED  
**in** WP(C)/1004/2019

M/S DLIGHTS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

**WITH**  
WP(C)/1004/2019  
FIXED

M/S. PARBATI ENTERPRISES  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. A BHATTACHARYA GA, ASSAM  
MR G K SINGH MR. S S GOSWAMI (R-5)

**WITH**  
I.A.(Civil)/1545/2019  
FIXED  
**in** WP(C)/1004/2019

M/S INTERLINK  
**Versus**  
M/S PARBATI ENTERPRISES

MRS R DEKA GA, ASSAM

**WITH**  
I.A.(Civil)/1546/2019  
FIXED  
**in** WP(C)/1004/2019

BEEKAY INDUSTRIES  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MRS R DEKA GA, ASSAM  
MR. A BHATTACHARJEE

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

- 
- 
- 1) MS. N M DEKA
  - 2) MRS A BUJARBARUAH
  - 3) MR. M K MAJUMDAR
  - 4) MR. S KALITA
  - 5) MR R GOENKA
  - 6) MR A GOENKA
  - 7) MR G R DEV
  - 8) MR. U K BORTHAKUR
  - 9) MR. R P KAKOTI SR. ADV.
  - 10) MR K AGARWAL
  - 11) MR A KUNDU
  - 12) MR. M HUSSAIN
  - 13) MS. A VERMA
  - 14) MR S BORGHAIN
  - 15) MR. I ALAM
  - 16) MR. R GOSWAMI
  - 17) MR. S CHAUHAN
  - 18) MR S P DAS
  - 19) MR. M Z AHMED
  - 20) MS. B DUTTA
  - 21) MRS. B GOGOI
  - 22) MR. M U MAHMUD
  - 23) MR. A DUTTA
  - 24) MR. A K DAS
  - 25) MR. M J GOGOI
  - 26) MR S KHOOND

02-05-2019	To	20-05-2019
10-05-2019	To	25-05-2019
08-05-2019	To	20-05-2019
08-05-2019	To	17-05-2019
13-05-2019	To	18-05-2019
13-05-2019	To	18-05-2019
09-05-2019	To	25-05-2019
13-05-2019	To	17-05-2019
13-05-2019	To	17-05-2019
13-05-2019	To	23-05-2019
16-05-2019	To	30-05-2019
11-05-2019	To	31-05-2019
14-05-2019	To	17-05-2019
16-05-2019	To	17-05-2019
17-05-2019	To	17-05-2019
16-05-2019	To	17-05-2019
15-05-2019	To	17-05-2019
16-05-2019	To	17-05-2019
16-05-2019	To	17-05-2019
17-05-2019	To	20-05-2019
17-05-2019	To	17-05-2019
20-05-2019	To	23-05-2019
16-05-2019	To	20-05-2019
16-05-2019	To	20-05-2019
16-05-2019	To	17-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 5**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6803/2018	DHRUBO JYOTI GAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R CHETRI MR. N BARMAN	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2075/2019 FIXED	AMBIA AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, ELEM. EDU MR K NAYAK (GA, ASSAM)
3	WP(C)/2394/2019 FIXED	ANIL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MS. P BARMAN	SC, SEC. EDU. MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION DEPARTMENT) SC, PENSION
4	WP(C)/2763/2019 FIXED, WP(C) 7263/17 & 6914/17 (BOTH D/O)	BHUPEN CH SUT AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
5	Review.Pet./33/2018	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS <b>Versus</b> ALL ASSAM MIDDLE GRADUATE ASSTT TEACHER KALYAN SAMITEE AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. P NAYAK	SC, ELEM. EDU MR. U K NAIR MR. A K DUTTA MR H DAS MR. B PURKAYASTHA MR. J ABBAS MR. S BORTHAKUR
6	WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
7	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, EDU SC, U G C SC, G U SC, FINANCE
8	WP(C)/2988/2019 FIXED	DISHA BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. T SOM MR H DAS	SC, HEALTH AND F W

9	WP(C)/2990/2019 FIXED	HATEM ALI CHOUDHURY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND ANR.	MR. R ISLAM MS. K BORA	SC, A S H B SC, INCOME TAX
<b>ADMISSION</b>				
10	WP(C)/2267/2015	SMTI KARABI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	MR. R BORPUJARI(SC, Finance Deptt, R-4) SC, SECONDARY EDUCATION(R1-2)
11	WP(C)/3157/2015 WP(C) 381/2016(D/O)	RAM KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S NATH MR.S CHAKRABARTY	SC, ELEMENTARY EDUCATIONR1-3 SC, BTC(R4-6)
12	WP(C)/3254/2015	MD. SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA MR.H A AHMED	SC, SECONDARY EDUCATION
<b>WITH</b>				
13	WP(C)/5864/2015	MD. SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	SC, SECONDARY EDUCATION
14	WP(C)/3653/2015 (PERSONAL APPEARANCE AT 10:30 A.M.), FIXED	SMTI NIRU RANI CHOUDHURY @ NIRU RANI CHOUDHURY GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATIONR1-3 SC, FINANCE
15	WP(C)/5575/2015	SABIN CHANDRA BORAH <b>Versus</b> ASSAM AGRICULTURE UNIVERSITY and 3 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	MR.P KATAKI SC, AAU
16	WP(C)/6916/2016	SUDARSHAN SARMAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.K D SARMAH MR.I ISLAM MR.S DIHINGIA	SC, ELEMENTARY EDUCATION SC, FINANCE
17	WP(C)/166/2017	CHANDRADHAR KALITA and 2 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.B CHAKRABORTY MR.A NATH MR.D DOLEY	GA, ASSAM SC, ELEMENTARY EDUCATION
18	WP(C)/533/2017	SADOU BAC SCHOOL SIKHA MATRE AND KENDRIYA COMMITTEE and ANR. <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MR.B RAMCHIARY MR.A BORO MR.C TALUKDAR	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
19	WP(C)/722/2017	SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.N S THAKURIA MR.G K THAKURIA	SC, AG SC, HIGHER EDUCATION
20	WP(C)/831/2017	ANU BORO <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	MR.T C CHUTIA( SC, SEBA, R-2,3 & 4) MR.K BHATTACHARJEER-5 MR.J C BARMAN(R-5) MR.D BANERJEE(R-5) MR.S DEY(R-5) SC, SECONDARY EDUCATION
21	WP(C)/3110/2017 FIXED	ABANI CH SARMA <b>Versus</b> THE GAUHATI UNIVERSITY and ANR.	DR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN	SC, G U
22	WP(C)/3653/2017	MRINAL DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRS. K DEVI MS.I DEKA MS R BARUAH MR.R SARMA MS. D DAS	GA, ASSAM SC, SECONDARY EDUCATION
23	WP(C)/3693/2017 FIXED	SHAHJAHAN ALI MOLLAH and 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A F N U MOLLAH	SC, ELEMENTARY EDUCATIONR. 1,3 and 4. SC, FINANCE(R. 2.)
24	WP(C)/3831/2017	M/S. ADITI INDUSTRIES <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, CENTRAL EXCISE

25	WP(C)/4234/2017 CAVT. NO. 929/17 FIXED, CAVT 929/17(D/O)	SMT. ALPANA DAS MAJUMDAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRS.R DEVI MR.A R TAHBILDAR	MR.A M BARBHUIYA MRA R BHUYANR-5 MS. A AHMED MR.F A LASKAR(R-5) MS.M MEDHI SC, SECONDARY EDUCATION FOR CAVEATOR
26	WP(C)/7998/2017	KAWAIMARI L.P.SCHOOL and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R PHUKAN MR.R K BORA	GA, ASSAM SC, ELEMENTARY EDUCATION
27	WP(C)/581/2018	RATNAWALI DEVI <b>Versus</b> THE STATE OF ASSAM	MR. D K SARMAH MS. A TALUKDAR MR H BORAH	SC, SECONDARY EDUCATION MR M MAHANTA MR. D J DAS
28	WP(C)/1324/2018	HARE KRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A BHATTACHARYYA MR. P KALITA MRS. A BORAH MS. D BARUAH MR. B M CHOUDHURY	SC, HIGHER EDU MR. U K NAIR MR P S DEKA (R 3 7 4) MR. A CHETRY MR. K SARMA MR. D DAS MR. M P SARMA SC, HEALTH MS. P BORGHAIN
29	WP(C)/1856/2018	SMT. ANJALI SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N DUTTA (SR. ADV.) MS. K DEVI M SARMA MR. P MAHANTA MS. R P BARUAH	SC, SEC. EDU.
30	WP(C)/4913/2018	PRAFULLA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SINHA	SC, SEC. EDU. SC, AG SC, FINANCE DEPTT.
31	WP(C)/6949/2018 B/O	PRIYAKSHI RAJKHOWA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D DEKA	MR G N SAHEWALLA (R6) MR. A M BORA MD ASLAM (R6) MR. S BORTHAKUR (R7) MR. P DEKA (R6) MR. A CHETIA (R6) MR. D GOGOI (R7) SC, HEALTH MR. M SAHEWALLA (R6) SC, MEDICAL COUNCIL INDIA
32	WP(C)/244/2019 B/O	SNIGDHA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	SC, HIGHER EDU MR. S K DEORI (R3, R4) MS. SOMILA (R3, R4) MR. B DEORI (R3, R4) MR. P DAIMARY (R3, R4)
33	WP(C)/769/2019 B/O	MONOJ KUMAR TELI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B HALDAR MR. S BARMAN MR B SARKAR	SC, HIGHER EDU
34	WP(C)/1453/2019 FIXED	PARAMANANDA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K SINGHA MRS. P BARUAH	SC, EDU SC, FINANCE DEPTT.
35	WP(C)/1944/2019 B/O	GANESH KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B HALDAR MR S BARMAN	SC, HIGHER EDU MR. A THAKUR SC, PERSONNEL DEPT.
36	WP(C)/2032/2019 FIXED	LEKHAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA MS M DEKA	SC, ELEM. EDU
37	<b>WITH</b> WP(C)/2024/2019	TANKESWAR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA MS M DEKA	SC, ELEM. EDU

38	<b>WITH</b> WP(C)/2258/2019	KAMAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N NATH MR. M DUTTA	SC, ELEM. EDU
<b>ORDERS</b>				
39	WP(C)/1762/2012	M/S GOPIRAM CHETRAM <b>Versus</b> ASSAM STATE AGRICULTURAL MARKETING BORAD and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR.S CHAMARIA SC, AGRI. DEPARTMENT
40	<b>WITH</b> WP(C)/1763/2012	M/S ISHWAR FOOD PRODUCTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR.S CHAMARIA SC, AGRI. DEPARTMENT
41	MC/1920/2014 WP(C) 5286/2013(D/O) <b>in</b> WP(C)/5286/2013	MRS. MAMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B K DAS MR.H GOGOI	MR.S CHAUHAN MR.A R SHOME SC, EDU MR.S CHOUHAN
42	WP(C)/4160/2016	NAWAB MOHAMMAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR J RAHMAN	MR. N SARMA SC, SECONDARY EDUCATION
43	WP(C)/5209/2016 WP(C) 361/2013(D/O)	ISMAIL ALI SK. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.D P CHALIHA MR.R ISLAM MR.U P CHALIHA	GA, ASSAM(R4) MR.M DUTTAR-9 MR.M ISLAM(R-9) SC, ELEMENTARY EDUCATION(R1,2,3,5 & 6) MR.N UDDIN(R-9)
44	<b>WITH</b> WP(C)/1177/2015	MD. ISMAIL ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R ISLAM MR.M U MONDAL MR.A S CHOUDHURY MDI H KHAN	MR.G SAROWAR(R-8) GA, ASSAM(R4) MR.M DUTTAR-8 MSN NASRIN(R-6 & 7) MR.M HUSSAIN(R-6 & 7) MR.M ISLAM(R-8) SC, ELEMENTARY EDUCATION(R1-3&5) MR.N UDDIN(R-8)
45	WP(C)/1968/2017 B/O	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC
46	WP(C)/2179/2017	BIDYAPATI SINGHA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, HIGHER EDUCATION
47	Cont.Cas(C)/30/2018 B/O	KAMAL SAJATI <b>Versus</b> R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR R CHAKRAVORTY MS. N PHUKAN
48	Review.Pet./92/2018 WP(C) 4704/2017(D/O), WITH OFFICE NOTE	MOUSUMI GOGOI <b>Versus</b> ANKITA BARUAH AND 5 ORS	MR. B CHAKRAVARTY MR A RAHMAN MR. U DAS	SC, HIGHER EDU MS D BORGOHAIN (R1) MR. P GOHAIN (R1) MS. K BARUAH (R1) MS. B PHUKAN (R1)
49	<b>WITH</b> WP(C)/2423/2018	MOUSUMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN	SC, HIGHER EDU MR D BORUAH (R3-R5) MS D BORGOHAIN (R6) MR R DHAR (R3-R5) MR N N UPADHYAYA (R3- R5) MR. P GOHAIN (R6) MS. K BARUAH (R6) MR. B B KAKATI (R3-R5) MS. B PHUKAN (R6)
	<b>WITH</b> I.A.(Civil)/2243/2018 <b>in</b> WP(C)/2423/2018	SMT. ANKITA BARUAH <b>Versus</b> SMT. MOUSUMI GOGOI AND 5 ORS	MS D BORGOHAIN MS. K BARUAH MS. B PHUKAN	SC, HIGHER EDU MR. B CHAKRABORTY

50	Cont.Cas(C)/273/2018	PANKAJ LOCHAN SARMA <b>Versus</b> PREETOM SAIKIA AND 3 ORS	MR. M DEKA MR D K ROY	MR. D SAIKIA (R1 & 2)) MR. A K BHUYAN (R3 & 4) MS. B BHUYAN (R3 & 4) MR. A DEKA (R1) MR. N SARMA (R2) MS. N CHOUDHURY (R3 & 4) MR. M BORAH (R3 & 4) MR. A KHOUND (R3 & 4) MR T TASHI (R3 & 4) MS. Y S PHOM (R3 & 4)
51	Cont.Cas(C)/276/2018	CHANDRA KANTA BAISHYA AND 2 ORS. <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. M DEKA MR D K ROY	MR. D SAIKIA (R1, R2,R5) MR. A K BHUYAN (R3) MS. B BHUYAN (R3) MR. B GOGOI (R5) MR. N SARMA MR. N SARMA MS. N CHOUDHURY (R3) MR P NAYAK (R5) MR. M BORAH (R3) MR. A KHOUND (R3) MS. N BORDOLOI (R5) MR T TASHI (R3) MS. Y S PHOM (R3)
52	Cont.Cas(C)/455/2018	SARADA DEVI <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	MR. S P BHATTACHARJEE (R1) MR. A DEKA (R2)
53	Cont.Cas(C)/564/2018	ASIM UDDIN AHMED <b>Versus</b> PREETOM SAIKIA	MR A HAWARI MR S ISLAM	MS. N PHUKAN (R2) MR. P BORAH (R1)
54	I.A.(Civil)/1142/2018 B/O in WP(C)/7906/2017 <b>WITH</b> WP(C)/7906/2017	RUPALI CHAKRABARTY and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.  RUPALI CHAKRABARTY and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR. M KHAN MS. K DEVI MS. K DEVI  MR. M KHAN MS.K DEVI MR.A CHAKRABORTY MRJ RAHMAN	SC, SEC. EDU. GA, ASSAM  SC, SEC. EDU. GA, ASSAM MS. P BARUAH
55	I.A.(Civil)/4101/2018 WP(C) 7505/2018(D/O) in WP(C)/7505/2018	SUMAN KARKI <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR A N AHMED	SC, HIGHER EDU MR. S C KEYAL ASSTT.S.G.I.
56	I.A.(Civil)/4213/2018 CAVT 11/18(D/O) in WP(C)/166/2018 <b>WITH</b> WP(C)/166/2018 CAVT. NO. 0011/2018	ROBIUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  ROBIUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA MR. N BORAH  MR. M K CHOUDHURY MR A BARKATAKI MR M SARMA MR. N BORAH MR. T N SRINIVASAN	SC, EDU  SC, HIGHER EDU DR B AHMED, K UDDIN, A K AZAD FOR CAVEATOR MR. N HAQUE MR K UDDIN MR. A K AZAD MR. A U AHMED MR. KHAYERUDDIN
57	WP(C)/4700/2018 WITH OFFICE NOTE	ROFIQUE AHMED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K BHUYAN MR. N ISLAM	SC, SEC. EDU.
58	Cont.Cas(C)/8/2019 FIXED	HAREN KUMAR HAZARIKA <b>Versus</b> PRITAM SAIKIA AND ANR.	MR. N BARUAH MR P BHARDWAJ MR. M K CHOUDHURY	MR J ABEDIN (R2) MR. D MOZUMDER (R1, R2) MR. S P BHATTACHARJEE (R1) MR. M R LASKAR (R2)
59	Cont.Cas(C)/178/2019	MONALICHA BORA <b>Versus</b> ALOK KUMAR AND ANR.	MR. S U AHMED MR A HAWARI	
60	Cont.Cas(C)/179/2019	JIAUR RAHMAN BARLASKAR <b>Versus</b> PREETOM SAIKIA	MR F A LASKAR MR. D H MOZUMDER	

61	I.A.(Civil)/1150/2019 in WP(C)/7664/2017	SEEMA BAKSHI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. S K GOSWAMI MR. P K SARMA	SC, SEC. EDU.
	<b>WITH</b> WP(C)/7664/2017	SEEMA BAKSHI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K GOSWAMI MR.P K SHARMA	SC, ELEM. EDU.
62	I.A.(Civil)/1166/2019 in WP(C)/4102/2018	JAGAT CH. BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C SAIKIA MS. K SAIKIA	SC, SEC. EDU.
	<b>WITH</b> WP(C)/4102/2018	ACHYUT CHANDRA SARMA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MRS R DEKA MR. A R MEDHI MR K SAIKIA MS. J TAMULI	SC, SEC. EDU. MRS. K BARPUZARI SC, U G C
63	I.A.(Civil)/1240/2019 in WP(C)/8836/2018	MULLEN CHIRING <b>Versus</b> HARAKANTA PERTIN		MR. B GOGOI
	<b>WITH</b> WP(C)/8836/2018	HARAKANTA PERTIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	SC, SEC. EDU. MR. D C C PHUKAN (R7)
64	I.A.(Civil)/1301/2019 in WP(C)/742/2018	MONBHOLA ROY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. P K SHARMA	SC, SEC. EDU.
	<b>WITH</b> WP(C)/742/2018	MONBHOLA ROY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. A KALITA MR. P K SHARMA	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6646/2018	RUPJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
2	WP(C)/7438/2018 WITH LCR, FIXED	SALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8506/2018 WITH LCR, FIXED	DALIMON NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC (R8) SC, F.T (R3TO7) SC, ELECTION COMMISSION. (R2)
4	WP(C)/905/2019	ANOWARA BEWA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
5	WP(C)/1883/2019 FIXED	IBRAHIM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/2093/2019 WITH LCR, FIXED	DIPALI DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/2254/2019 FIXED	JAMIR UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. S ISLAM MRS R BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/2350/2019 WITH LCR, FIXED	ABDUL AZIZ <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR SAURADEEP DEY	ASSTT.S.G.I. SC, ECI SC, NRC SC, F.T

9	WP(C)/2410/2019 FIXED	AMENA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/2539/2019 FIXED	RAJANI BARMAN <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/2601/2019 FIXED	FATEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. S J ABDULLAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/2657/2019 FIXED	ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/2714/2019	MAINUL HAQUE @ MAINU ALI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/2743/2019	AKABBAR ALI @ AKABBAR ALI @ AKABBAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/2844/2019	ROFIKUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/2938/2019	ABDUL KALAM AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T
17	WP(C)/2973/2019	FAKIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/2975/2019	AMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/2984/2019	AZIZUR RAHMAN <b>Versus</b> UNION OF INDIA AND 6 ORS.	MD. S M RAHMAN MR. A BHATTACHARYYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/2985/2019	HIKMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/2992/2019	ISMAIL ALI @ ISMAIL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/3012/2019	RUHI DAS MALLICK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/3013/2019	ABDUL KHALIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/3014/2019	TANGKAMAYA DEVI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/3018/2019	NUBUR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI



26	WP(C)/3024/2019	BASIRON KHATUN @ BASIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD. A HUSSAIN MR. J ABDIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/3029/2019	ANJUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN MR. S BARTHAKUR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/3030/2019	BAKULI DEBNATH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE MS M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/3031/2019	SIDDIK ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/3033/2019	RINA NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/3034/2019	RUKIA KHATUN @ RUKIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/3038/2019	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/3041/2019	BILASHI MANDAL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MRS R BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**ADMISSION**

34	WP(C)/2313/2019 WITH LCR, B/O	NEPAL MAZUMDAR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE MS M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/2345/2019 WITH LCR, B/O	ABALA MAZUMDAR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

36	WP(C)(Suo Moto)/12/2018	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM	MR. T J MAHANTA SC, GHC	MR A KALITA SC, F.T
----	-------------------------	--	----------------------------	------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019

10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Co.Appl./1/2017 (PART-HEARD), WITH OFFICE NOTE & RECORDS OF NCLT (3 NOS.)	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. <b>Versus</b> THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
	<b>WITH</b>			
2	Co.Appl./6/2014	THE OFFICIAL LIQUIDATOR <b>Versus</b> JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
	<b>WITH</b>			
3	Co.Appl./7/2014	THE OFFICIAL LIQUIDATOR <b>Versus</b> JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
4	CRP(I/O)/5/2015	MD. MATASIR ALI and 4 ORS. <b>Versus</b> SAHARIA KURMI	MR.B DEB MR.R HAZARIKA	
5	CRP(I/O)/64/2017	MRIGEN BHAGAWATI <b>Versus</b> RAVI JAISWAL	MR.A BISWAS MR.H DAS	MR. P N SARMA MR. M R ADHIKARI MR.P N SHARMA
6	CRP(I/O)/90/2017	DIPALI BARMAN and ANR. <b>Versus</b> ANIMA BARMAN	MR.J I BORBHUIYA MR.L MOHAN MRS.B CHAKRABORTY	MR. P P DAS MR.R SHARMA
7	CRP(I/O)/234/2017	MAJEDA BEGUM @ BOBITA <b>Versus</b> JAMSER ALI SK. and 3 ORS.	MS.N BEGUM MRS.R CHOUDHURY	MR.M U MONDAL(R- 1-4) MSN NASRINR- 1-4
8	Test.App./2/2018	SRI GAJENDRA DEKA AND ANR <b>Versus</b> SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	MR. S BORA MS J RAJKUMARI
	<b>WITH</b>			
	I.A.(Civil)/2432/2018 in Test.App./2/2018	SRI GAJENDRA DEKA AND ANR <b>Versus</b> SMTI GITA DEKA AND 2 ORS	MR. K M HALOI MR. R SARKAR MR. B DAS	
9	Tr.P.(C)/68/2018	GOURI CHAKRABORTY <b>Versus</b> PARTHA SARATHI CHAKRABORTY	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA

10	CRP(I/O)/147/2018	RAMESH HALOI AND 5 ORS. <b>Versus</b> DINABANDHU DAS AND 5 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR D CHOUDHURY (R1-6) MR. M CHOUDHURY (R1-6) MR. T ALI (R1-6) MR. K CHOUDHURY (R4) MR. S N KRISHNATRAYA (R4) MR. S N KRISHNATRAYA (R4)
11	CRP(I/O)/304/2018 CAVT. NO.0780/2018	AXIS BANK LTD. <b>Versus</b> ISWAR PRASAD JALAN	MR. M SHARMA	MR. S S ROY FOR CAVEATOR
	<b>WITH</b>			
12	CRP(I/O)/303/2018 CAVT. NO. 0783/2018	AXIS BANK LTD. <b>Versus</b> SARITA AGARWALLA	MR. M SHARMA	MR. S S ROY FOR CAVEATOR
13	FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST <b>Versus</b> M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. D BARUAH MR. B BARMAN MS. N UPADHYAY FOR CAVEATOR
14	FAO/20/2019	PURNANANDA PRESS <b>Versus</b> M/S CHORUS MACHINERIES	MR. S R GOGOI MR. P BORAH MR. H BARUAH MR. N K DEKA MR. P K MAHANTA	MR. R DEY
	<b>WITH</b> I.A.(Civil)/1335/2019 <b>in</b> FAO/20/2019	PURNANANDA PRESS <b>Versus</b> M/S CHORUS MACHINERIES	MR. P BORAH MR. H BARUAH MR. N K DEKA MR. N K DEKA MR. P K MAHANTA	MR. R DEY
15	CRP(I/O)/48/2019	POLY DAS @ POLY CHOUDHURY <b>Versus</b> PABITRA CHOUDHURY	MR. SHEELADITYA	MR M AHMED MR. A S CHOUDHURY MR. R ALAM
16	CRP(I/O)/49/2019 FIXED	MANISH PRITHANI <b>Versus</b> MANOJ KUMAR PRITHANI	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MR. A CHETIA	MR. P J SAIKIA MR. A K GUPTA
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
17	RSA/67/2019	SMTI. ANUP ANURUPA DAS AND 6 ORS. <b>Versus</b> SHRI PRAFULLA DAS	MR H DEKA MR. K K DEKA MR. A D CHOUDHURY	
<b>ORDERS</b>				
18	MC/3428/2010 <b>in</b> LA.App./24/2002	O.N.G.C. <b>Versus</b> MS. P.B. PAUL and ORS,	MR.K AGARWAL MR.K K DEY MR.S DUTTA MR.S CHAKRABARTY	MR.T J MAHANTA MR.A MANNAF MR.G SARMA MR.B CHETRI MS K M PHUKAN, GOVT. ADVOCATE SC, GHC MR.N A LASKAR
	<b>WITH</b> LA.App./24/2002	OIL AND NATURAL GAS CORPORATIO <b>Versus</b> SMTI FULLA BALA PAUL and ORS	MR K K DEY MR S CHAKRABORTY MR S DUTTA	MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR
	<b>WITH</b> MC/74/2012 <b>in</b> LA.App./24/2002	SMTI PHULA BALA PAUL AND ORS. <b>Versus</b> THE OIL and NATURAL GAS CORPORATION LTD.	MR.K AGARWAL MR KK DEY MR S CHAKRABORTY MR S DUTTA MISS S G BAJAJ MRB N BORAH	MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR
	<b>WITH</b>			
19	LA.App./25/2002	OIL AND NATURAL GAS CORPORATIO <b>Versus</b> AMRIT LAL DEB and ORS	MR K K DEY MR S CHAKRABORTY MR S DUTTA	MR.A MANNAF MR.M H R BHUYAN MR.N A LASKAR

20	<b>WITH</b> LA.App./26/2002	OIL AND NATURAL GAS CORPORATIO <b>Versus</b> RADHA BINODE DAS and ORS	MR K K DEY MR S CHAKRABORTY MR S DUTTA	MR.A MANNAF MR.M H R BHUYAN MR.N A LASKAR
21	<b>WITH</b> LA.App./27/2002	OIL AND NATURAL GAS CORPORATIO <b>Versus</b> MAKADDAS ALI BARBHUIYA and ORS	MR K K DEY MR S CHAKRABORTY MR S DUTTA	MR.A MANNAF MR.M H R BHUYAN MR.N A LASKAR
22	<b>WITH</b> LA.App./28/2002	OIL AND NATURAL GAS CORPORATIO <b>Versus</b> MD AYUB ALI BARBHUIYA and ORS	MR K K DEY MR S CHAKRABORTY MR S DUTTA	MD.K A MAZUMDER MR.I A HAZARIKA
23	<b>WITH</b> LA.App./29/2002	OIL AND NATURAL GAS CORPORATIO <b>Versus</b> AYUB ALI BARBHUIYA and ORS	MR K K DEY MR S CHAKRABORTY MR S DUTTA	MD.K A MAZUMDER MR.I A HAZARIKA
24	MFA/66/2011 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI. HEMANTI PASWAN AND ANR.	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	
25	Test.App./3/2014	ANJALI SAHA <b>Versus</b> GAUTOM SAHA	MS R BEGUM MR.C GOSWAMI	MR.H R A CHOUDHURY MR I U CHOUDHURY MR.F U BORBHUIYA MR.A AHMED MR.A ALAM
26	MC/190/2015 in MFA SL.NO. 226943	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. ABDUL KARIM and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.I A TALUKDAR(r-1)
27	MC/1299/2015 in MFA SL.NO. 240674	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BANIKANTA DAS and ANR	MR.R C PAUL MS.S ROY	
28	MFA/3/2016 WITH LCR	MANJU DEY <b>Versus</b> UNION OF INDIA	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.U K GOSWAMI SC, NF RLY
29	CRP/16/2017	PRAG DEVELOPERS AND PLANNERS PVT. LTD <b>Versus</b> PRABHU DAYAL BIDAWATKA and ANR.	MR. N ALAM MR.A K SARMA MR.S U AHMED MRK JAIN	
	<b>WITH</b> I.A.(Civil)/127/2017 in CRP/16/2017	PRAG DEVELOPERS AND PLANNERS PVT. LTD <b>Versus</b> PRABHU DAYAL BIDAWATKA and ANR.	MR. N ALAM MR.A K SARMA MR.S U AHMED MRK JAIN	
30	MFA/164/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. SADDAM HUSSAIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M TALUKDAR MS.D KALITA
	<b>WITH</b> I.A.(Civil)/3367/2017 in MFA/164/2017	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MD. SADDAM HUSSAIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M TALUKDAR MS.D KALITA
31	I.A.(Civil)/1971/2017 in Test.App. SL.NO.268445	SMT. BHARATI DEVI, <b>Versus</b> SMT. ARUNA PHUKAN and ANR,	MR.A R SHOME MR. S CHAUHAN	MR.P SARMAH(R- 1&2) MR.D K BORAH- 1and2
32	I.A.(Civil)/4207/2017 in MFA/184/2017	SRI ATUL GOGOI <b>Versus</b> THE UNION OF INDIA	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL MS.N AHMED	SC, NF RLY

	<b>WITH</b> MFA/184/2017	SRI ATUL GOGOI <b>Versus</b> THE UNION OF INDIA	MR. S S S RAHMAN MR. S B RAHMAN MS. N AHMED MR. A W AMAN MR. M R SODIAL	SC, NF RLY
33	<b>WITH</b> MFA/117/2018	SMT KANIKA ROY AND ANR <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2784/2018 <b>in</b> MFA/117/2018	SMT KANIKA ROY AND ANR <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
34	<b>WITH</b> I.A.(Civil)/859/2017	BIRESH DEY <b>Versus</b> THE UNION OF INDIA,	MR.J MOLLAH MR.S ISLAM MRA HAWARI	SC, NF RLY
35	Tr.P.(C)./30/2018	SIKHA MANI PATANGIA <b>Versus</b> PABITRA KUMAR DAS	MR. S C BISWAS MR R KARIM MR. P S BISWAS MS. J GHOSH	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU
36	MFA/30/2018	UNION OF INDIA <b>Versus</b> M/S JAIN AND JAIN CO.	MR. B SARMAH	MR. K P MAHESWARI MS B LASKAR
37	MFA/60/2018 WITH LCR	MAMPI BHOWAL <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SHARMA DR. B N GOGOI SC, NF RLY
38	MFA/63/2018 WITH LCR	SMT BASUMATI DUTTA <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH MR. B SARMA SC, NF RLY
39	MFA/96/2018 WITH LCR	SMTI BHANITA HALOI <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MR. B BARMAN MS J KALITA MS. S P DAS	MR. B SARMAH MR. B SARMA SC, NF RLY
40	MFA/99/2018 WITH LCR	SMT SUKLA RANI ROY <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH MR. B SARMA SC, NF RLY
41	MFA/103/2018 WITH LCR	SMT BASANTI DEVI <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. B SARMAH MR. B SARMA SC, NF RLY
42	MFA/165/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> MD. NASER ALI and 3 ORS,	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. O P BHATI MR. Z IQBAL MR. M CHOUDHURY MR. D MONDAL MR. A GOGOI MR. P SARMA
	<b>WITH</b> I.A.(Civil)/4064/2018 <b>in</b> MFA/165/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> MD. NASER ALI and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. O P BHATI MR. Z IQBAL MR. M CHOUDHURY MR. D MONDAL MR. A GOGOI MR. P SARMA
43	CRP(I/O)/199/2018	SRI SUBALA BARMAN AND ANR. <b>Versus</b> RAJENDRA BAISHYA AND 5 ORS.	MR D BARMAN MR. K M HASSAN	DR. P K GOSWAMI (R2, R3) MR A BARMAN (R2, R3)
44	I.A.(Civil)/2131/2018 <b>in</b> ARB.A. 2/06(D/O), WITH LCR	UNION OF INDIA <b>Versus</b> SETH GORDHANDAS ADWANI	MR. S C KEYAL ASSTT.S.G.I.	
45	Test.Cas./1/2019 WITH LCR & CAVT. 752/19	MANORANJAN RAY <b>Versus</b> SMTI USHA RANI RAY AND 3 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR A ALOM MR D CHAKRABORTY FOR CAVEATOR MR. M ALAMGEER

46	Tr.P.(C)/20/2019 FIXED	MRIDUL CHANDRA SARMA @ MRIDUL SARMA <b>Versus</b> SUTRISHNA SARMA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
47	I.A.(Civil)/975/2019 WITH LCR <b>in</b> RFA/118/2017 <b>WITH</b> RFA/118/2017	M/S BADARUDDIN'S <b>Versus</b> PAVAN CHANGMAI  SRI PAVAN CHANGMAI <b>Versus</b> M/S BADARUDDINS	MR. A BHATTACHARYYA  MR.J K PARAJULI MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	MR J K PARAJULI MS. N S PARAJULI MR. R SARMA  MR. A BHATTACHARYYA MR. A BORUA
	<b>WITH</b> I.A.(Civil)/3664/2017 <b>in</b> RFA/118/2017	SRI PAVAN CHANGMAI <b>Versus</b> M/S BADARUDDINS	MR.J K PARAJULI MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.R SARMA MRS.N S PARAJULI	
48	I.A.(Civil)/1441/2019 <b>in</b> CRP(I/O)/50/2014	ON THE DEATH OF MD. ABDUL AZIZ, <b>Versus</b> MD. SAYAD ALI and 6 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR . B MALAKAR MS. S DASGUPTA
	<b>WITH</b> CRP(I/O)/50/2014	MD. ABDUL BARI and ORS. <b>Versus</b> MD. SAYAD ALI and 6 ORS.	MR.S K CHAKRABORTY MS.M DUTTA	MR.B N SARMA MR . B MALAKAR MS.S DASGUPTA SR GA,ASSAM
	<b>WITH</b> I.A.(Civil)/1442/2019 <b>in</b> CRP(I/O)/50/2014	ON THE DEATH OF MD. ABDUL AZIZ, <b>Versus</b> MD. SAYAD ALI and 6 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR . B MALAKAR MS. S DASGUPTA
	<b>WITH</b> I.A.(Civil)/1443/2019 <b>in</b> CRP(I/O)/50/2014	ON THE DEATH OF MD. ABDUL AZIZ, <b>Versus</b> MD. SAYAD ALI and 6 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR . B MALAKAR MS. S DASGUPTA
49	I.A.(Civil)/1562/2019 <b>in</b> MFA/115/2019	UNION OF INDIA <b>Versus</b> M/S. RATHI SALT AND GRAINS PVT. LTD.,	MR. B SARMAH	
	<b>WITH</b> MFA/115/2019	UNION OF INDIA <b>Versus</b> M/S. RATHI SALT AND GRAINS PVT. LTD.,	MR. B SARMAH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019

14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOOND	16-05-2019	To	17-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Rev.P./49/2015 FIXED	SAMIR DUTTA <b>Versus</b> SMTI JAYA SARKAR	MR.S DEY MR.P K DEBROY	
2	Crl.Pet./703/2015 (P.C. ACT), FIXED	RANBIR SINGH GANDHI and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.A CHOUDHURY MR.R ALI MR.PK DAS, NJ DAS	MR. A BHATTACHARYYA MR. A BORUA SC, CBI
3	Crl.Pet./28/2016 FIXED	ARJOB KUMAR SARMAH <b>Versus</b> VIKASH KUMAR MISHRA	MR.I CHOUDHURY MRR L CHUTIA MS.G BARUAH MS.B M BHUYAN	MR.A K GUPTA MR.R S MISHRA
	<b>WITH</b> I.A./904/2016 <b>in</b> Crl.Pet./28/2016	ARJOB KUMAR SARMAH <b>Versus</b> VIKASH KUMAR MISHRA	MR.I CHOUDHURY MRR L CHUTIA MS.G BARUAH MS.B M BHUYAN	
4	Crl.Pet./121/2016 BY SLIP	HAV/ASHOK KR. BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M J BARUAH MS.U GOGOI	PP, ASSAM
5	Crl.Pet./4/2017	SKY LIGHT AUTOMOTIVE PVT. LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	MR R GAUR (R2) MR J C GAUR (R2) MS. M GAUR (R2) PP, ASSAM
	<b>WITH</b>			
6	Crl.Pet./984/2016	M/S. ASHOK LEYLAND LTD and ANR. <b>Versus</b> STATE OF ASSAM and 6 ORS.	MS.M HAZARIKA MR. M K BORAH	MR J C GAUR R-2 PP, ASSAM
7	Crl.Pet./512/2017	HARIHAR DAS and ANR. <b>Versus</b> ANIL DAS and 13 ORS.	MR.M HUSSAIN MR.B SINHA	MR G KAKOTI (R1-R13) PP, ASSAM
8	Crl.Pet./592/2017	MADHAB ROY and ANR. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.F A LASKAR	MR. D H MOZUMDER (R2) PP, ASSAM
9	Crl.A./166/2019	SRI PANKAJ KHARGHARIA <b>Versus</b> SRI JOGEN GOGOI AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI	

10	Crl.A./167/2019	SMTI. BIJUMONI SAIKIA <b>Versus</b> SRI BROJA KUMAR TAMULI	MR. P HAZARIKA MR. P K MUNIR MR. A BORA	
11	Crl.A./174/2019	MR RANA BASU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	PP, ASSAM
12	Crl.A./175/2019	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MS. P BURAGOHAIN	PP, ASSAM
<b>WITH</b>				
13	Crl.A./61/2019	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	PP, ASSAM
<b>WITH</b>				
14	Crl.A./144/2019	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MS. P BURAGOHAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
15	AB/898/2019 WITH I.A.(CrI) 283/19(D/O), FIXED	MAINUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. M DUTTA	PP, ASSAM
<b><u>ORDERS</u></b>				
16	Crl.A./83/2014 WITH LCR 5 FILES	PALLAB BORUAH <b>Versus</b> STATE OF ASSAM	MRS.M BORAH MS.J CHETRY MS.A GOGOI	PP, ASSAM
<b>WITH</b>				
	Crl.M.C./204/2014 <b>in</b> Crl.A./83/2014	PALLAB BORAH <b>Versus</b> THE STATE OF ASSAM,	MRS.M BORAH MS.J CHETRY MS.A GOGOI	PP, ASSAM
17	Crl.A./267/2014 WITH LCR 4 FILES	BAPON RABHA <b>Versus</b> STATE OF ASSAM and ANR.	MR.S K MEDHI MR.A DAS MR.H DAS MR.S R RABHA MR.R BAISHYA MR.H GOGOI MS.J SULTANA	PP, ASSAM
18	Crl.L.P./51/2016 <b>in</b> Crl.A./276591/2016	M/S GUPTA HARDWARE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS,	MR.M K NATH MS.P BURAGOHAIN	PP, ASSAM
<b>WITH</b>				
	Crl.A./276591/2016 (Filing Number)	M/S GUPTA HARDWARE PVT LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.M K NATH MS.P BURAGOHAIN	
19	Crl.L.P./100/2017 WITH LCR 1 FILE, FIXED <b>in</b> Crl.A./226/2018	GURUDEV RAJBIR DHILON <b>Versus</b> MR. AMIT AGARWAL	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	PP, ASSAM
<b>WITH</b>				
	Crl.A./226/2018	GURUDEV RAJBIR DHILON <b>Versus</b> MR AMIT AGARWAL	MR.M K CHOUDHURY MR.T N SRINIVASAN	PP, ASSAM
20	Crl.Pet./355/2017	PROTAP SINGHA KONWAR <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P HAZARIKA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR	PP, ASSAM
21	Crl.A./80/2018 WITH LCR 6 FILES	ANUP PATIR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. R BORGHAIN	PP, ASSAM
22	Crl.A./115/2018 WITH LCR 5 FILES, B/O	NITUL BORA <b>Versus</b> THE STATE OF ASSAM ANR	MR. N J CHOUDHURY MR. P K MUNIR	PP, ASSAM

23	Crl.A./189/2018 WITH LCR 6 FILES	SRI JINTU BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. K KALITA MR R KALITA MR. H KAKATI	PP, ASSAM
24	Crl.A./260/2018 WITH LCR 1 FILE, FIXED	SRI PABITRA JIBAN BARUAH <b>Versus</b> M/S. SIZZLER RETAIL AND LEISURE'S PVT. LTD., AND 2 ORS	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	
	<b>WITH</b>			
25	Crl.A./190/2017	SRI PABITRA JIBAN BARUAH <b>Versus</b> SRI RAJIB THAKUR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR	MR.M GARODIA
	<b>WITH</b>			
26	Crl.A./191/2017	SRI PABITRA JIBAN BARUAH <b>Versus</b> SRI RAJIV THAKUR	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY MR.S BORTHAKUR MS.S KAKATI	MR.M GARODIA
27	Crl.A./271/2018 WITH LCR 4 FILES	SMTI VICTORIA ARANDHARA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR R BARUAH (R2) MR. P DUTTA (R2) MR A DUTTA (R2) PP, ASSAM MR. T CHAKRABORTY (R2)
28	Crl.A./362/2018 WITH OFFICE NOTE & LCR 5 FILES	SRI KRISHNA BHARALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M DUTTA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/958/2018 <b>in</b> Crl.A./362/2018	SRI KRISHNA BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
29	I.A.(Crl.)/988/2018 WITH LCR 5 FILES <b>in</b> Crl.A./373/2018	SRI MOINA KONWAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA	PP, ASSAM
	<b>WITH</b> Crl.A./373/2018	SRI MOINA KONWAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA	PP, ASSAM
30	Crl.L.P./2/2019 <b>in</b> Crl.A./10748/2018	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION (CBI) <b>Versus</b> MUKUL TALUKDAR AND 5 ORS	MR. S C KEYAL SC, CBI	MR. D K DAS (R1, R2, R3, R5) MS M GOGOI (R5) MS D HAZARIKA (R1, R2, R3, R5)
	<b>WITH</b> Crl.A./10748/2018 (Filing Number)	DIRECTOR CENTRAL BUREAU OF INVESTIGATION (CBI) <b>Versus</b> SHRI MUKUL TALUKDAR AND 5 ORS		
	<b>WITH</b> I.A.(Crl.)/40/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION (CBI) <b>Versus</b> MUKUL TALUKDAR AND 5 ORS	MR. S C KEYAL SC, CBI	MR. D K DAS (R1, R2, R3, R5) MS M GOGOI (R5) MS D HAZARIKA (R1, R2, R3, R5)
31	Crl.A./26/2019 WITH LCR	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BANIK MR K K GHOSH	PP, ASSAM
32	Crl.L.P./30/2019 FIXED <b>in</b> Crl.A./633/2019	SRI DIPAK GOSWAMI <b>Versus</b> SRI KAKIL NAMASUDRA	MS. S KATAKEY MS. S. TODI MR. R HAQUE	
33	Crl.A./81/2019 WITH OFFICE NOTE & LCR 1 FILE	DIPAK KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K SAHU MR. S SAHU	PP, ASSAM

34	Crl.A./119/2019 WITH LCR 5 FILES  <b>WITH</b> I.A.(Crl.)/248/2019 <b>in</b> Crl.A./119/2019	SRI ANJAL DOLEY @ ABHINASH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS. J M RABHA MR. T DOLEY	PP, ASSAM
		SRI ANJAL DOLEY @ ABHINASH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS. J M RABHA MR. T DOLEY	PP, ASSAM
35	Crl.A./125/2019 WITH LCR 6 FILES	SRI DHAN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. L GOGOI (R2) PP, ASSAM MRS. S UPADHYAY (R2)
36	I.A.(Crl.)/227/2019 <b>in</b> Crl.A./10040/2018  <b>WITH</b> Crl.A./10040/2018 (Filing Number)	SHRI THANGJAM THOIBA SINGH <b>Versus</b> THE UNION OF INDIA	MR T J SING	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
		SHRI THANGJAM THOIBA SINGH <b>Versus</b> THE UNION OF INDIA		
37	I.A.(Crl.)/231/2019 WITH LCR 2 FILES <b>in</b> Crl.Rev.P./423/2018  <b>WITH</b> Crl.Rev.P./423/2018	NILIMA DEVI <b>Versus</b> MRINAL BAISHYA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR R K MOUR
		NILIMA DEVI <b>Versus</b> MRINAL BAISHYA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR R K MOUR MR P DAS
38	I.A.(Crl.)/294/2019 <b>in</b> Crl.A./65/2019  <b>WITH</b> Crl.A./65/2019	SRI BHABESH CH. PAUL <b>Versus</b> SMTI. CHANDRA KUMARI SINGH AND ANR.	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
		SRI BHABESH CH. PAUL <b>Versus</b> SMTI. CHANDRA KUMARI SINGH AND ANR.	MR. M BISWAS MR. T CHUTIA MS. B DEVI	
<b>HEARING</b>				
39	Crl.Pet./772/2014 WITH LCR	MD. TAHID ALI <b>Versus</b> MUSTT. JAYEDA BEGUM	MR.M K SHARMA MR.R MEDHI	MR.K K DEY MR. R CHETRI MR. N BARMAN MRV K BAROOAH MS. J BARMAN MRS BAISHYA
40	Crl.A./189/2016 WITH LCR 5 FILES  <b>WITH</b> I.A.(Crl.)/540/2016 <b>in</b> Crl.A./189/2016	MD ALFRED HUSSAIN @ ABUSARIF and 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P2-P4) MR. H ALI (P2-P4) MR. M HOSSAIN (P2-P4) MR. M HOSSAIN (P2-P4) MR. K U AHMED	MR. M A SHEIKH MD. M H CHOUDHURY MS. F INTAZ PP, ASSAM
		MD.FAKHRUL ISLAM <b>Versus</b> MD.MISTER JINNAH @ MISTER HUSSAIN AND 3 ORS	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	MR.A B ROY MR.R DUBEY MR.R KALITA PP, ASSAM
		MD. ALFRED HUSSAIN @ ABU SARIF <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN	MR. M A SHEIKH MS F INTAZ PP, ASSAM
41	Crl.Rev.P./178/2017 WITH LCR B/O	MANTU ALI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.K MUNIR MS.A DAS MR.P K MUNIR	MR.J I BORBHUIYA(R-2) MRS.F BEGUM(R-2) MR.L MOHAN(R-2) PP, ASSAM
42	Crl.L.P./71/2018 WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./2554/2018  <b>WITH</b> Crl.A./2554/2018 (Filing Number)	BHAKTI PRASAD SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	MR P CHOUDHURY PP, ASSAM
		BHAKTI PRASAD SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR		

43 CrI.L.P./3/2019  
in CrI.A./9894/2018

NAKUL CH. DEKA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M K DAS  
MS. D SHARMA  
MS Z ANJUM  
MR. R KAMAN

MD A ALI  
MS B TALUKDAR  
PP, ASSAM

**WITH**

CrI.A./9894/2018  
(Filing Number)

SRI NAKUL CHANDRA DEKA  
**Versus**  
THE STATE OF ASSAM AND ANR

**WITH**

I.A.(CrI.)/43/2019

NAKUL CH. DEKA  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M K DAS  
MS. D SHARMA  
MS Z ANJUM  
MR. R KAMAN

MD A ALI (R2)  
MR. K BHATTACHARJEE  
(R2)  
MS B TALUKDAR (R2)  
PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.M.C./203/2015 WITH LCR 4 FILES in Crl.A./82/2015 <b>WITH</b> Crl.A./82/2015	RANJIT MAHATO, <b>Versus</b> THE STATE OF ASSAM,  RANJIT MAHATO <b>Versus</b> STATE OF ASSAM	MR.B PHUKAN MR.K BARUAH MR.K ROY  MR.B PHUKAN MR.K BARUAH MR.K ROY	PP, ASSAM  PP, ASSAM
2	Crl.A./152/2019	SRI JITLAL MAHATO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B PRASAD MR K K KALITA MS R HALOI	PP, ASSAM
3	Crl.A./2/2017 WITH Crl.A. 265/15(D/O), LCR 6 FILES & P.B. 2 NOS.	SRI RANTU MAHILI and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M RAHMAN MRS BORGHAIN MSB DEVI MR.S BOIRAGI MR.M BORGHAIN	PP, ASSAM
4	Crl.L.P./18/2017 in Crl.A./283293/2016  <b>WITH</b> Crl.A./283293/2016 (Filing Number)	MD. ANOWAR KHAN, <b>Versus</b> THE STATE OF ASSAM and 5 ORS,  MD ANOWAR KHAN <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.G SAROWAR MS.S HALOI MR.M ISLAM MR.N UDDIN  MR.G SAROWAR MR.N UDDIN	PP, ASSAM
5	Crl.A./407/2017 WITH LCR 6 FILES  <b>WITH</b> I.A.(Crl.)/753/2017 in Crl.A./407/2017	SRI PHULSAI GARH <b>Versus</b> THE STATE OF ASSAM and ANR  SRI PHULSAI GARH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI MR.H KAKATI  MR.J C GOGOI MR.K KALITA MR.D HANDIQUE MR.S ALI MR.N GOGOI MR.H KAKATI	PP, ASSAM  PP, ASSAM

6	Crl.A./423/2017 WITH LCR 4 FILES	MANIR UDDIN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B C DAS	MR. H SARMA ADDL PP, ASSAM
7	I.A.(Crl.)/205/2019 WITH LCR 3 FILES <b>in</b> Crl.A./103/2019 <b>WITH</b> Crl.A./103/2019	BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		BELLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>HEARING</b>				
8	Crl.A./276/2015 WITH LCR 7 FILES & P.B. 2 NOS., FIXED  <b>WITH</b>	KOBBAD ALI @ KOBAT ALI @ KOBAT MASTER and 12 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
9	Crl.A./266/2015  <b>WITH</b>	RAFIQUL HAQUE and 4 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
10	Crl.A./61/2016  <b>WITH</b>	MOTIUR RAHMAN and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
11	Crl.A./62/2016  <b>WITH</b>	SULTAN MAHMUD @ SULTAN @ SULTAN MAMUD <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MR. D C BORAH MR.T BAIDYA MR.D BARMAN MR.S P CHITTAWAT MR.J A AHMED	PP, ASSAM
12	Crl.A./107/2016  <b>WITH</b>	ABUL HUSSAIN @ HUSSAIN and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (A2) MR.G SAROWAR MR.M HUSSAIN MR. A PARAMANIK MR.S U AHMED MR.M ISLAM MR. A AHMED (A2) MR A ALI MR.N UDDIN	PP, ASSAM
13	CRL.A(J)/70/2016 WITH LCR 6 FILES & P.B. 2 NOS.	DEBU GANJU <b>Versus</b> THE STATE OF ASSAM	MR. R DE AMICUS CURIAE	PP, ASSAM
14	Crl.A./105/2017 WITH LCR 6 FILES & P.B. 2 NOS., FIXED	MINTU ALI <b>Versus</b> STATE OF ASSAM and ANR,	MR.T J MAHANTA MR.B BORA	PP, ASSAM
15	CRL.A(J)/85/2018 WITH LCR 3 FILES & P.B. 2 NOS.	RANJIT DIBRAGEDE <b>Versus</b> THE STATE OF ASSAM	MD. S ISLAM, AMICUS CURIAE	PP, ASSAM
16	Crl.A./281/2018 WITH LCR 8 FILES & P.B. 2 NOS., FIXED  <b>WITH</b>	MD DULALUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MR D SAIKIA MR R ISLAM	MR. P SHARMA (R2) MRS H M PHUKAN (R2) MR. H SHARMA, ADDL. PP, ASSAM PP, ASSAM
	I.A.(Crl.)/685/2018 <b>in</b> Crl.A./281/2018	MD DULALUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MR D SAIKIA MR R ISLAM	MR. H SHARMA, ADDL. PP, ASSAM. PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 WP(C)/4938/2013 FIXED	AMAL KANTI BARUAH and 33 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K DAS MR. R DOLEY	MR. K P SARMA C.G.C. MR D SENAPATI (R2, R3) MR. H DAS MR. H GUPTA (R4, R5) MR. H GOGOI MS. S KATAKEY (R2, R3) MS. S. TODI (R2, R3) MR. M SAHEWALLA (R2, R3) ASSTT.S.G.I.
2 WP(C)/6403/2013 FIXED	BIRALAL DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM	MR. K GOGOI (R-2) SC, TECHNICAL EDU. SC, EDU MRS A VERMA SC, FINANCE
3 WP(C)/4827/2014 FIXED	MD IKRAMUL HUSSAIN and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR.R A CHOUDHURY(R-5) MR.Z HAMMADR-5 MR.R ULLAH(R-5)
4 WP(C)/5204/2014 FIXED	BIJOY BASUMATARY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK MR.D K SHARMA	MS N NATH (R6, R8-R11) GA, ASSAM MR. M DUTTA (R6, R8-R11) MR S KHOUND MR. J SAIKIA (R6-R11) MR. S BORTHAKUR (R6- R11) MR. S KAKATI (R6-R11) SC, BTC

5	WP(C)/5772/2014 FIXED	SMTI SUBARNALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.S K DAS MRR KARIM	MR.S N SARMA(R-4TO9) MR.B K SARMA MR.K KALITA(R-4TO9) MR.I CHOUDHURY(R-7) MS.C PATOWARY MRR L CHUTIA(R-7) MS.P KHOUND(R-4TO9) MS.S CHOUDHURYR-4TO9 MR.A JAHID(R-4TO9) SC, SOCIAL WELFARE
	<b>WITH</b>			
6	WP(C)/4530/2016	MONUWARA BEGUM and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM	DR. B AHMED (R-4-7) MRH I CHOUDHURY(R-4-7) MR.I CHOUDHURY(R-4-7) SC, SOCIAL WELFARE
7	WP(C)/6720/2014 FIXED	PALLOBI BORDALOI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MRM R ADHIKARI MR.A R TAHBILDAR MS.H TERANGPI	MR.T J MAHANTASr.Adv.R-6,7and8 GA, ASSAM MR.Y DOLOI(R- 1-4) MR.B GOSWAMI(R-6,7&8) MR. B CHAKRAVARTY (R5) MR.M KHATANIAR(R-5) MR. S K MEDHI (ADDL. AG, ASSAM) MR.B SHARMA(R-4) MS.P BORA(R-5) MS.S CHUTIA(R-6,7&8) MR.H DAS(R-4) MR.P KAKATI(R- 6,7&8) MS THUYEKHRULU (R5) MR.R K SARMA(R-4)
8	WP(C)/381/2015 WP(C) 2212/2015(D/O)	SUMIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	DR.B AHMED SC, CO-OP.
	<b>WITH</b>			
9	WP(C)/4450/2014	SHANKU CHANDA <b>Versus</b> STATE OF ASSAM and 2 ORS,	MR.R GOSWAMI MR.D KONWAR MR.N BHATTACHARYYA	SC, CO-OP. MR.B AHMED
10	WP(C)/3569/2015 FIXED	THE INDUSTRIAL PAPERSASSAM LTD. EMPLOYEES' UNION and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	GA, ASSAM SC, AIDC SC, FINANCE MR.S SAMARIA
11	WP(C)/4010/2015 FIXED	PURNIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	SC, NRHM SC, HEALTH
12	WP(C)/4342/2015	PRABIN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.D GOGOIR-6 MR.S BORTHAKUR(R-6) MR.S SAMARIA SC, AGRI. DEPARTMENT
13	WP(C)/4901/2015 FIXED	TRAILOKYA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	GA, ASSAMR4 SC, WATER RESOURCE(R1-3)
14	WP(C)/5400/2015 FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM(R1-3) MR.I H SAIKIA(R-4) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.A PARAMANIKR-4 MR.M ALI(R-4)
15	WP(C)/1519/2016 FIXED	HARISH CHANDRA, NO.G.2301013P, HAVILDARGD <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.N BARUAH MR.T N SRINIVASAN	C.G.C. MS.H TERANGPI ASSTT.S.G.I.

16	WP(C)/1573/2016 FIXED	MAMONI BORAH and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MR.J ISLAM MS.B N AHMED MR.A MATIN	SC, SOCIAL WELFARE
17	WP(C)/2192/2016 FIXED	MUSTT. SANAWOAR BEGUM @ SANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.M J BARUAH MR.S SHARMA	MR.B K SARMA SC, SOCIAL WELFARE
18	WP(C)/4180/2016	TAPAN JYOTI BORAH <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	MR.G N SAHEWALLA(R-- -4) C.G.C. MR.B DEKA MS..N K DEVI(R-1-4) MR.N A SINGHR-1-4 ASSTT.S.G.I.
19	WP(C)/4315/2016	NRIPEN DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K BARKATAKI MS.M DAS MS.P BARUAH MS.B SHARMA MS.M CHUTIA MR.D K NATH	MR.D SAIKIA MR.J I BORBHUIYA SC, P H E SC, FINANCE
20	WP(C)/4344/2016	ASSAM PUBLIC HEALTH ENGINEER'S ASSOCIATION and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.R SARMA(R-6) MR.D DAS(R-6) SC, PERSONNEL DEPT. SC, P H E
21	WP(C)/4442/2016	NIRANJAN DAS and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	SC, FINANCE SC, WATER RESOURCE
22	WP(C)/4668/2016	NIBARAN CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M BEZBARUAH MR.P K GARODIA MR.A LAL	SC, BTC SC, IRRIGATION SC, FINANCE
23	WP(C)/5938/2016 FIXED	DAMAYANTI BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM MS.M D BORAH SC, P & R D
24	WP(C)/7122/2016 FIXED	MD. FAYZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRSS A CHOUDHURY MS.M DEKA MR.I ROFIQUE	SC, AGRI. DEPARTMENT
25	WP(C)/7501/2016 FIXED	RAJU PRODHANI and 9 ORS. <b>Versus</b> STATE OF ASSAM and 2 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI	MR.J M A CHOUDHURY SC, NRHM
26	WP(C)/7542/2016 FIXED	RAHUL DAS <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.S SARMA MR.G GOSWAMI MSB DEVI MS.T KALITA	GA, ASSAM MR.S ISLAM(R- 2-4) MS.M KONCH(R- 2-4) MS.D R DEKA(R- 2-4) SC, FINANCE

#### **ORDERS**

27	WP(C)/6692/2013 FIXED	PRABIN KUMAR BARUAH <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.P N GOSWAMI SC, APEX BANK
28	Cont.Cas(C)/466/2015 FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and 4 ORS	MR.R ISLAM BRIG(RETD.) N DEKA	MS.A VERMA(R-2) MS.S KHANIKARR-2 MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR.B KALITA(R-4) MS.D TAMULI(R - 5) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
29	Cont.Cas(C)/217/2016	DR. NIRMALENDU BHAGAWATI <b>Versus</b> SAMEER SINGHA and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R K GOSWAMI	MR.B GOGOI

30	Cont.Cas(C)/271/2016	DR. RAMENDRA DEKA <b>Versus</b> SAMIR KUMAR SINHA, IAS and ANR	MR.H K MAHANTA	MR.D SAIKIA(Sr.Adv.) MR.J M A CHOUDHURY(R-1) MR.B GOGOI MR.P NAYAK MR.A B T HAQUE(R-1)
31	Cont.Cas(C)/490/2016 FIXED	JACKSON DIBRAGEDE <b>Versus</b> ROMESH THAOSEN and 2 ORS.	MR.A H M R CHOUDHURY MR.J LASKAR	MS. A NEOG MR. A SANDILYA
32	Cont.Cas(C)/631/2016 FIXED	KHANINDRA NATH CHOUDHURY <b>Versus</b> DR. MUKTI GOGOI and ANR.	MR.R SARMA MR.S TAI	MS.M BHATTACHARJEE(R-1&2) MS.J TAMULIR- 1and2
33	Cont.Cas(C)/634/2016	HARENDRA BHATTACHARJYA <b>Versus</b> LOHIT PATHAK and ANR	MR.D HAZARIKA MR.C GOSWAMI	DR.B AHMED
34	Cont.Cas(C)/649/2016	SMTI PHUNU RANI DEVI and 2 ORS <b>Versus</b> L.S. SAMCHANG and 2 ORS.	MR.A R SIKDAR MR.A MANNAF MS.F BEGUM	MR.M BHAGABATIR-1 MSG BORA(R-1) MR.R SARMA(R-1)
35	Cont.Cas(C)/661/2016	NAREN DAS and 5 ORS. <b>Versus</b> MOHON CHANDRA BORO and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MSW YHOSHII MS.P BORGOHAIN	
36	WP(C)/3300/2016	PRAHLAD CH. MILI and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P HAZARIKA MR.S KAKATI MR.C CHAKRABORTY	MR.S P DAS(SC, DE&CT) SC, SOCIAL WELFARE
37	WP(C)/3357/2016	COOK SUBAL CH NEOG <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. B ISLAM MR. S HUSSAIN MS. R BEGOM MR. A A MONDAL	GA, ASSAM
38	I.A.(Civil)/823/2019 WP(C) 5612/2008(D/O), FIXED in WP(C)/5612/2008	SRI DHARMESHWAR DAS <b>Versus</b> THE UNION BANK OF INDIA AND 3 ORS.	MR. A DAS MR. S DUTTA	
39	I.A.(Civil)/850/2019 IN WP(C) 4495/2013(D/O), FIXED in WP(C)/4495/2013 <b>WITH</b> I.A.(Civil)/852/2019	BIKASH BASUMATARY (UBC/336) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH	GA, ASSAM
		BIKASH BASUMATARY (UBC/336) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH	GA, ASSAM
40	I.A.(Civil)/955/2019 WP(C) 7005/2018(D/O) in WP(C)/7005/2018	PRADEEP KUMAR, IPS (RETD.) <b>Versus</b> M/S. AKHAY TEL COMMUNICATION AND 4 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM MR. M MAHANTA

**HEARING**

41	WP(C)/1180/2014 FIXED	JITEN CH. ROY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S K TALUKDAR(R-5) MR.A B T HAQUER-5
42	WP(C)/3239/2014 FIXED	SHYAMAL KUMAR DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
43	WP(C)/148/2015	BIRABRATA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. RAJARSHEE DE MRK UDDIN MS.M BORAH MS.J CHETRY MR. F A HASSAN MR.A B T HAQUE MS.M BORA MR.A U AHMED MS.A GOGOI MSL BARUAH	MS.A VERMA MR.J M A CHOUDHURY SC, HEALTH

**WITH**  
MC/99/2015  
**in** WP(C)/148/2015

BIRABRATA ACHARJEE  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

DR.B AHMED  
MR.N HAQUE  
MRK UDDIN  
MR.A B T HAQUE  
MR.A U AHMED

MS.A VERMA  
SC, HEALTH

44 WP(C)/1107/2015

WELFARE ASSOCIATION OF RETIRED  
ONGCIANS and ANR  
**Versus**  
THE UNION OF INDIA and 2 ORS

MR. L N DIHINGIA  
MS. R GOGOI  
MR.A BORGHAIN  
MR.S BORTHAKUR

MR.G N SAHEWALLA(R-  
2&3)  
MR.S C KEYAL  
MS..N K DEVI(R-2&3)  
MR.N A SINGHR-2and3  
ASSTT.S.G.I.

45 WP(C)/1714/2015

PURNA KANTA DAS  
**Versus**  
THE STATE OF ASSAM and 2 ORS,

MR.D K DAS  
MS.S BORA  
MS.P BHUYAN

DR.B AHMED(Irrigation  
Deptt.)  
SC, IRRIGATIONR1-3

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/255/2017 CAVT. NO. 1275/16 WITH LCR, FIXED	BADAL DAS <b>Versus</b> ON THE DEATH OF BAIDYANATH PAUL HIS LEGAL HEIRS-	MR.R SARMA MR.P P BARUAH MR.S TAI	MS.B CHOUDHURY MR.S SAHU FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3593/2017 <b>in</b> CRP/255/2017	BADAL DAS <b>Versus</b> BAIDYANATH PAUL	MR.R SARMA MR.P P BARUAH	MS.B CHOUDHURY MR.S SAHU MS.J DAS
2	I.A.(Civil)/3747/2017 I.A.(C) 990/2017(D/O) <b>in</b> CRP/350/2016	UNITED BANK OF INDIA <b>Versus</b> RAJ KUMAR BARMAN @ RAJ KUMAR BANIA and 3 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA	MS.B CHOUDHURY MR. P SUNDI MR.S SAHU
	<b>WITH</b> CRP/350/2016	UNITED BANK OF INDIA <b>Versus</b> RAJ KUMAR BARMAN @ RAJ KUMAR BANIA and 3 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	MS.B CHOUDHURY R-3 MR.P SUNDI(R-1) MR.S SAHU(R-3) MS.J BORAH(R-1) MS.J DAS(R-3)
	<b>WITH</b> FAO/34/2016	UNITED BANK OF INDIA <b>Versus</b> SRI KRISHNA ACHARJEE and ANR	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
	<b>WITH</b> CRP/264/2016	UNITED BANK OF INDIA <b>Versus</b> KRISHNA ACHARJEE and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
	<b>WITH</b> I.A.(Civil)/3809/2017 <b>in</b> CRP/264/2016	UNITED BANK OF INDIA <b>Versus</b> KRISHNA ACHARJEE and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.I A TALUKDAR
5	CRP/169/2018 FIXED	LATA KHANDELWAL <b>Versus</b> GOPAL BARUAH	MR J C GAUR	MR. N ZAMAN MR. A GANGULY MR T CHHETRI

**FOR HEARING U/O XLI RULE II C.P.C.**

6	RSA/62/2019	M/S BANI PRAKASH PVT LTD <b>Versus</b> ON THE DEATH OF HIRANYA KR DAS HIS LEGAL HEIRS AND REPRESENTATIVES SMTI RINA DAS and 5 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI MR. S A SANGMA MR.P K SHARMA MR.J PATOWARY	MR. A C SARMA (R2,R3,R4,R5) MR. B HALDAR (R2,R3,R4,R5) MR G BHARADWAJ (R2,R3,R4,R5)
	<b>WITH</b> I.A.(Civil)/1088/2019 <b>in</b> RSA/62/2019	M/S BANI PRAKASH PVT LTD <b>Versus</b> ON THE DEATH OF HIRANYA KR DAS HIS LEGAL HEIRS AND REPRESENTATIVES SMTI RINA DAS and 5 ORS	MR. S K GOSWAMI MR.J PATOWARY MR.P K SHARMA MR. S A SANGMA	
7	RSA/64/2019 FIXED	ATUL DUTTA AND ANR <b>Versus</b> PRAMOD KALITA AND 5 ORS	MR. R PHUKAN	
	<b>WITH</b> I.A.(Civil)/1066/2019 <b>in</b> RSA/64/2019	ATUL DUTTA AND ANR <b>Versus</b> PRAMOD KALITA AND 5 ORS	MR. R PHUKAN	
		<b><u>ORDERS</u></b>		
8	RFA/16/2015 WITH LCR	LEHAR CHAND BOTHRA <b>Versus</b> SMTI KAUSALYA SUREKA and 6 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.G N SAHEWALLA(R-1) MS.B SARMA(R-1) MS.R JAIN(R-1) MR.P DEKAR-1 MD.ASLAM(R-1)
9	I.A./2534/2015 IN RSA 166261, FIXED	ATUL CHANDRA DAS <b>Versus</b> MD. ABDUL MALIK and ANR	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MD. R ALI MR.S HUSSAIN(R-2) MD.M Z SHAH(R-2) MR. A M KHAN MR.H A AHMED(R-2) MR.R ALIR-2 MR H HOQUE(R-1)
10	RFA/54/2016 FIXED	MD AFZALUR RAHMAN and ANR <b>Versus</b> ON THE DEATH SRI AMALESH DAS HIS LEGAL HEIRS (1) (ii) MISS SAMIKHYA MADUKULLYA	MR. M J QUADIR MR. S Y AHMED MR. K MIRA MS N J DAS MS. M KHANIKAR	
	<b>WITH</b> I.A.(Civil)/1082/2018 <b>in</b> RFA/54/2016	MD. AFZALUR RAHMAN AND ANR <b>Versus</b> ON THE DEATH OF AMALESH DAS HIS LEGAL HEIR MRS. MIRA DAS MAHANTA AND ANR	MR M J QUADIR MR. N ANSARI	
	<b>WITH</b> I.A.(Civil)/1030/2019 <b>in</b> RFA/54/2016	MD. AFZALUR RAHMAN AND ANR <b>Versus</b> ON THE DEATH OF AMALESH DAS HIS LEGAL HEIR MRS. SAMIKHYA MADUKULLYA	MR M J QUADIR	
11	RSA/188/2016 FIXED	ON THE DEATH OF LT. SONFULIA CHANDIK, HER LEGAL HEIRS, SMTI. CHANDRAWATI SANDIK AND ORS. <b>Versus</b> ON THE DEATH OF LT. CHATURBHUI GUPTA, HIS LEGAL HEIRS, SMTI. CHANDRAWATI GUPTA and ORS.	MR. G C PHUKAN MR. B K SINGH MS. M BORA	MR. S SAHU (R1.1-R1.6) MS J DAS (R1.1-R1.6) MR. T C KHETRI (R-1(c))
12	I.A.(Civil)/376/2016 FIXED <b>in</b> RSA/273670/2016 <b>WITH</b> RSA/273670/2016 (Filing Number)	IDRISH ALI <b>Versus</b> MD. SIDDIQUE ALI and 7 ORS,  IDRISH ALI <b>Versus</b> MD SIDDIQUE ALI and ORS	MRS. K DEVI MS R BARUAH MS. R DAS	

13	I.A./517/2016 in RSA/221/2015	ON THE DEATH OF APPELLANT NO.1 MOSIRUDDIN AHMED HIS LEGAL HEIRS MUSSTT.SULTANA KHANDAKAR and ORS. <b>Versus</b> MD. MONIRUZZAMAN and 5 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	MR.M U MONDAL(R-1) MR.M R KHANDAKARR-1 MDI H KHAN(R-1)
	<b>WITH</b> RSA/221/2015	MOSIR UDDIN AHMED @ RUNU and 2 ORS <b>Versus</b> MD. MONIRUZZAMAN and 5 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	MR.M U MONDAL(R-1) MR. D A KAIYUM (R1) MR.M R KHANDAKAR(R-1) MR E HUSSAIN (R1) MDI H KHANR-1
	<b>WITH</b> I.A./2640/2015 in RSA/221/2015	MUSTT.SULTANA KHANDAKAR and 3 ORS <b>Versus</b> MD. MONIRUZZAMAN and 5 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
	<b>WITH</b> I.A./513/2016 in RSA/221/2015	ON THE DEATH OF APPELLANT NO.1, MOSIRUDDIN AHMED @ RUNU HIS LEGAL HEIRS MUSSTT. SULTANA KHANDAKAR <b>Versus</b> MD. MONIRUZZAMAN and 7 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
	<b>WITH</b> I.A./516/2016 in RSA/221/2015	ON THE DEATH OF APPELLANT NO.1 MOSIRUDDIN AHMED HIS LEGAL HEIRS MUSSTT. SULTANA KHANDAKAR and ORS. <b>Versus</b> MD. MONIRUZZAMAN and 7 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
14	RSA/369/2017 FIXED	MD MONOJJIR ALI <b>Versus</b> STATE OF ASSAM and ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. P K ROY (R4-15(D)) MR. S K CHAKRABORTY (R4-15(D)) MR A CHAKRABORTY (R4- 15(D)) MS. M DUTTA (R4-15(D)) SR, GA, ASSAM MR. SHEELADITYA (R1, R2)
15	I.A.(Civil)/4319/2017 IN RSA SL.NO. 227207, MC___/2014, I.A.(C) 110/2018(D/O)	SMTI MINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAT THAKURIA HIS LEGAL HEIR ANIMA THAKURIA and ANR	MR. S NATH MR. H DAS	MR. SHEELADITYA (R1, R2)
	<b>WITH</b> MC/1921/2014	SMTIMINA DEKA THAKURIA <b>Versus</b> SUBARNESWAT THAKURIA	MR.S NATH MR.H DAS MS.J SULTANA	
	<b>WITH</b> I.A.(Civil)/4320/2017	SMTI MINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAT THAKURIA HIS LEGAL HEIR ANIMA THAKURIA and ANR	MR. S NATH MR. H DAS	MR. SHEELADITYA (R1, R2)
	<b>WITH</b> I.A.(Civil)/4321/2017	SMTI MINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAT THAKURIA HIS LEGAL HEIR ANIMA THAKURIA and ANR	MR.S NATH MR.H DAS	
16	RFA/43/2018 WITH LCR, FIXED	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
	<b>WITH</b> I.A.(Civil)/1469/2018 in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	



17	RFA/106/2018 WITH LCR	SRI SUBRATA DEB and 3 ORS <b>Versus</b> SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	MR G N SAHEWALLA (R2- R8) MD ASLAM (R2-R8) MS. B SARMA (R2-R8) MS. S. TODI (R2-R8) MR. M SAHEWALLA (R2- R8)
	<b>WITH</b> I.A.(Civil)/2978/2018 <b>in</b> RFA/106/2018	SRI SUBRATA DEB and 3 ORS <b>Versus</b> SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	
18	RSA/112/2018 FIXED	MUSST RAHIMA KHATUN AND 5 ORS <b>Versus</b> MD AHAMAD ALI AND 7 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	MR. A ALAMGEER (R1) MR. K R PATGIRI (R7 & R8) MR. R ALI (R1) MR. A ALAM (R1)
	<b>WITH</b> I.A.(Civil)/1479/2018 <b>in</b> RSA/112/2018	MUSST.RAHIMA KHATUN AND 5 ORS <b>Versus</b> MD AHAMAD ALI AND 7 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	
19	RSA/254/2018	SRI UPEN BHUYAN and ANR <b>Versus</b> SRI BIRESWAR MEDHI and 10 ORS	MR. G P BHOWMIK MR. A K SARKAR MR. B GOGOI MR. T K BORA	MR. A J SARMA (R- 1-7) MR. S K GHOSH (R- 1-7) MR. P D NAIR (R- 1-7) MR. G ALAM (R- 1-7) MR. D R BORA (R- 1&2)
	<b>WITH</b> I.A.(Civil)/3159/2018 <b>in</b> RSA/254/2018	SRI UPEN BHUYAN and ANR <b>Versus</b> SRI BIRESWAR MEDHI and 10 ORS	MR G P BHOWMIK MR. A K SARKAR MR. B GOGOI MR. T K BORA	MR. A J SARMA (R- 1-7) MR. S K GHOSH (R- 1-7) MR. P D NAIR (R- 1-7) MR G ALAM MR. D R BORA (R- 1&2)
20	RSA/277/2018 FIXED	ICICI BANK LTD <b>Versus</b> SRI RATUL SONOWAL AND 2 ORS	MR S KHOUND MR. P NEOG MS. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/3461/2018 <b>in</b> RSA/277/2018	ICICI BANK LTD <b>Versus</b> SRI RATUL SONOWAL AND 2 ORS	MR S KHOUND MR. P NEOG MS. A LAHKAR	
21	RSA/308/2018 FIXED	SRI JOY PRAKASH SHAH <b>Versus</b> SRI PUTUL KUMAR BORAH	MR. B K SEN MR F HAQUE MS S BHATTACHARJYA MS. S BIN	
22	I.A.(Civil)/483/2018 <b>in</b> RFA/18/2018	AJIT SAIKIA <b>Versus</b> SMTI. PREMLATA SAIKIA	MR. A SATTAR MR. P P BORTHAKUR MR. K ROY MR. B GOSWAMI	
	<b>WITH</b> RFA/18/2018	AJIT SAIKIA <b>Versus</b> SMTI. PREMLATA SAIKIA	MR. A SATTAR MR. B GOSWAMI MR. P P BORTHAKUR MR. K ROY	
23	I.A.(Civil)/802/2018 CRP 433/2011(D/O), FIXED	ON THE DEATH OF MUKUL DUARAH HIS LEGA HEIR SMTI. KALPANA DUARAH AND 2 ORS <b>Versus</b> PRASANTA KUMAR GOGOI	MR. S BARUAH MS. J D KHAUND	MR. K BHATTACHARJEE MR. M HAQUE MR. N RAJKHOWA
24	I.A.(Civil)/935/2018 I.A.(C) __, FIXED <b>in</b> CRP/293245/2017	BHAGAWAN DAS <b>Versus</b> RAJU KUMAR DAS AND 4 ORS	MS. G P SHAH MR. R J BORDOLOI MS. D SONOWAL MR. R ALI	
	<b>WITH</b> CRP/293245/2017 (Filing Number)	BHAGAWAN DAS <b>Versus</b> RAJU KUMAR DAS and 4 ORS.	MR.R J BORDOLOI MR.R ALI	
25	I.A.(Civil)/1193/2018 RSA 109/07(D/O), WITH LCR, FIXED <b>in</b> RSA/109/2007	MD. ABDUL LATIF <b>Versus</b> LOLOI MIA AND 17 ORS	MR. D GOSWAMI	MR. F ISLAM

26	I.A.(Civil)/1723/2018 in RSA/148/2018	SRI SAKUNTOLA KANU AND ANR <b>Versus</b> SRI RAJENDRA PRASAD KANU AND 14 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. S K GHOSH (R1-R4, R7, R8) MS F AHMED (R1-R4, R7, R8)
	<b>WITH</b> RSA/148/2018	SRI SAKUNTOLA KANU AND ANR <b>Versus</b> SRI RAJENDRA PRASAD KANU AND 14 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. S K GHOSH (R1-R4, R7, R8) MS F AHMED (R1-R4, R7, R8)
	<b>WITH</b> I.A.(Civil)/1724/2018 in RSA/148/2018	SRI SAKUNTOLA KANU AND ANR <b>Versus</b> SRI RAJENDRA PRASAD KANU AND 14 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
27	I.A.(Civil)/1762/2018 FIXED in CRP/55/2018	PRABIN DEKA AND 9 ORS. <b>Versus</b> JUBEDA KHATOON AND 10 ORS.	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	MR. I H LASKAR (R1-2.4) MR. P K DEKA (R1-2.4) MR. I CHOUDHURY (R5) MD. S ALOM (R1-2.4) MR. M S ALAM (R1-2.4)
	<b>WITH</b> CRP/55/2018	PRABIN DEKA AND 9 ORS. <b>Versus</b> JUBEDA KHATOON AND 10 ORS.	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	MR. I H LASKAR (R1-2.4) MR. P K DEKA (R1-2.4) MR. I CHOUDHURY (R5) MD. S ALOM (R1-2.4) MR. M S ALAM (R1-2.4)
28	I.A.(Civil)/2044/2018 FIXED in RSA/164/2018	ABDUL AWAL KHAN <b>Versus</b> ABDUL KUDDUS AND 7 ORS	MR. S BORTHAKUR MR. J ABBAS	MR. A R SIKDAR (R2, R4, R5, R8) MR N AHMED (R2, R4, R5, R8)
	<b>WITH</b> RSA/164/2018	ABDUL AWAL KHAN <b>Versus</b> ABDUL KUDDUS	MR. S BORTHAKUR MR. J ABBAS	MR. A R SIKDAR (R2, R4, R5, R8) MR N AHMED (R2, R4, R5, R8)
29	I.A.(Civil)/3034/2018 WITH LCR, FIXED in RSA/89/2005 <b>WITH</b> RSA/89/2005	MOUSUMI DEB ROY AND ORS. <b>Versus</b> BIJIT DEB ROY and 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
	<b>WITH</b> I.A.(Civil)/3033/2018 in RSA/89/2005	MOUSUMI DEB ROY and ORS <b>Versus</b> BIJIT DEB ROY and ORS	N DHAR B K SEN D R CHOUDHURY P BISWAS	MR.B D DAS MR. A K PURKAYASTHA MR.H K SARMA MR.A DEB
30	CRP/15/2019 FIXED	SMTI. MOUSUMI DEB ROY AND 2 ORS. <b>Versus</b> SRI BIJIT DEB ROY AND 4 ORS	MR. N DHAR	MR. A K PURKAYASTHA
31	RSA/25/2019	LAL MOHAN CHOUHAN <b>Versus</b> ON DEATH OF ARJUN CHOUHAN HIS LEGAL HEIRS - DURGA CHOUHAN AND 6 ORS	MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA MR. R L YADAV	MR. S BORTHAKUR (R2,R3,R4) MR. N HASAN (R2,R3,R4) MS. S KAKATI (R2,R3,R4) MR. A HASAN (R2,R3,R4)
32	I.A.(Civil)/26/2019 WITH LCR, FIXED in RFA/51/2014 <b>WITH</b> RFA/51/2014	SMTI GITA DAS AND 3 ORS <b>Versus</b> SRI NILAMBAR DAS AND 3 ORS	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	
	<b>WITH</b> I.A.(Civil)/27/2019 in RFA/51/2014	SMTI. BENI DEY <b>Versus</b> SANTIMOY DAS AND 2 ORS	MR G CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/27/2019 in RFA/51/2014	BENI DEY <b>Versus</b> SWAPAN KR. DAS ROY and 3 ORS.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	
	<b>WITH</b> I.A.(Civil)/27/2019 in RFA/51/2014	SMTI BENI DEY <b>Versus</b> SANTIMOY DAS AND 2 ORS	MR G CHOUDHURY	
33	CRP/45/2019 FIXED	RAJEN DUBEY AND 5 ORS. <b>Versus</b> MADHURI DUBEY AND 2 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	

34	RSA/57/2019 FIXED	MUSSTT SAMSUN NAHAR BEGUM <b>Versus</b> MD JAKIR HUSSAIN BARBHUIYA AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. I U CHOWDHURY	MR. A.I. AHMED (R1) S ALI (R1) MR. R BARUAH (R1) MR. A IKBAL (R1)
35	I.A.(Civil)/82/2019 WITH STAY PET., FIXED in RFA/15152/2018 <b>WITH</b> RFA/15152/2018 (Filing Number)	SMTI JINA GOSWAMI <b>Versus</b> SRI PRANAB GOSWAMI AND 4 ORS  SMTI JINA GOSWAMI <b>Versus</b> SRI PRANAB GOSWAMI AND 4 ORS	MS. A DEVI	MR. K K GOSWAMI, LEGAL AID COUNSEL (R-3)
36	I.A.(Civil)/415/2019 WITH STAY PET., FIXED in RFA/14011/2018  <b>WITH</b> RFA/14011/2018 (Filing Number)	SRI SUDIP KUMAR DAS AND ANR <b>Versus</b> SRI RATI KANTA SARKAR AND 3 ORS  SRI SUDIP KUMAR DAS AND ANR <b>Versus</b> SRI RATI KANTA SARKAR AND 3 ORS	MRS. R CHETRI MS. R BEGUM	MR K JAIN (R1) MR. N ALAM (R1) MR. S U AHMED (R1) MR G J SAIKIA (R2-R4)
37	I.A.(Civil)/562/2019 FIXED in RSA/33/2019 <b>WITH</b> RSA/33/2019	SRI NRIPEN DURAJ RAJBONSHI <b>Versus</b> SONITPUR JATIA VIDYALAYA  SRI NRIPEN DURAJ RAJBONSHI <b>Versus</b> SONITPUR JATIA VIDYALAYA	MR G CHOUDHURY  MR B J SARMA MR.K K GOSWAMI MR K K GOSWAMI	MR. D MOZUMDER MR. P BORAH MS P CHOUDHURY MR. S J SARMAH
38	I.A.(Civil)/583/2019 WITH LCR, FIXED in RFA/58/2016  <b>WITH</b> RFA/58/2016	DAVRAJ DUTTA <b>Versus</b> SMTI. ALAKA GOSWAMI @ ARUNA @ ALAKA BORDOLOI  SMT ALAKA GOSWAMI @ ARUNA @ ALAKA BORDOLOI <b>Versus</b> SRI DAVRAJ DUTTA	MR. O P BHATI MR. T C DAS MR. P SARMA  MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH MSK KALITA	MR. S J SARMAMH
39	I.A.(Civil)/886/2019 FIXED in RFA/20/2018 <b>WITH</b> RFA/20/2018  <b>WITH</b> I.A.(Civil)/626/2018 in RFA/20/2018	SMT MAMATA BANSAL <b>Versus</b> SANJAY JALAN AND 3 ORS  SMT MAMATA BANSAR <b>Versus</b> SMT MADHU KADMAWALA AND 4 ORS  SMT MAMATA BANSAL <b>Versus</b> SMT MADHU KADMAWALA AND 4 ORS	MR. S C KEYAL  MS P BARUAH MR. S C KEYAL  MS P BARUAH MR. S C KEYAL	MR. O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR. A K GUPTA  MR. A K GUPTA MR. R S MISHRA
40	I.A.(Civil)/905/2019 I.A.(C)___/2018(STAY), FIXED in RFA/2827/2018 <b>WITH</b> RFA/2827/2018 (Filing Number)	BIREN DAS AND 4 ORS <b>Versus</b> KANKAN DAS AND 2 ORS  BIREN DAS AND 4 ORS <b>Versus</b> KANKAN DAS AND 2 ORS	MR. N DEKA MR. M CHETIA MR. M GOGOI	MR. J DEKA MR. R SARMAH MR. G MISHRA
41	I.A.(Civil)/1460/2019 in CRP/411/2016  <b>WITH</b> CRP/411/2016	ON THE DEATH OF MUKUL CH. HAZARIKA HIS LEGAL HEIR and 2 ORS <b>Versus</b> CHANDRADHAR DAS  MUKUL CH. HAZARIKA and 2 ORS <b>Versus</b> CHANDRADHAR DAS	MR R BARUAH MR. A.I. AHMED (P1.1,P1.2,P1.3) S ALI (P1.1,P1.2,P1.3) MR. R BARUAH (P1.1,P1.2,P1.3) MR. A IKBAL (P1.1,P1.2,P1.3)	
42	I.A.(Civil)/1463/2019 in RSA/54/2014	BHANU DAS and 4 ORS. <b>Versus</b> BISWANATH DAS @ BISNU DAS and ANR.	MR. I ALAM MR. T SK MR. B J GHOSH	MR. A K HUSSAIN MR. S ALIM

	<b>WITH</b> RSA/54/2014 CAVT. NO. 824/2013	BHANU DAS and 4 ORS. <b>Versus</b> BISWANATH DAS @ BISNU DAS and ANR.	MR.S K GHOSH MR.S P CHOUDHURY MR.I ALAM(R-1) MS.G SARMAH MRB KAUSHIK MR.T SK(R-1) MR.B J GHOSH(R-1)	MR.B HUSSAIN MR.A K HUSSAIN MR.S ALIM MRS.M BEGUM FOR CAVEATOR
43	I.A.(Civil)/1478/2019 WITH LCR, FIXED in RFA/19/2016 <b>WITH</b> RFA/19/2016	JOY CHANDRA HANDIQUE <b>Versus</b> SRI DIGANTA KALITA AND 3 ORS	MS. B BHUYAN	MR. S K GOSWAMI
		JOY CHANDRA HANDIQUE <b>Versus</b> SRI DIGANTA KALITA	MR. A K BHUYAN MR. M K BORAH MS. B BHUYAN MR. N BORAH	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
	<b>WITH</b> I.A./1100/2016 in RFA/19/2016	JOY CHANDRA HANDIQUE <b>Versus</b> SRI DIGANTA KALITA	MR.A K BHUYAN MR. M K BORAH MS.B BHUYAN MR.N BORAH	
44	<b>WITH</b> RFA/36/2016	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR. S K GOSWAMI MR. R K BHUYAN MR A ZAMAN MR.R RABHA MR. K SAIKIA MR. B K GOSWAMI MR. R SHARMA	SC, TRANSPORT
45	I.A.(Civil)/1491/2019 in RSA/235/2015	SURAT JAMAL AND 3 ORS <b>Versus</b> ON DEATH OF NURUZZAMAN SK, HIS LEGAL HEIRS AND 48 ORS	MR. T H HAZARIKA MR M CHETIA MR A RASHID	MR. M S ALAM
	<b>WITH</b> RSA/235/2015	SURAT JAMAL and 3 ORS, <b>Versus</b> ON DEATH OF NURUZZAMAN SK, HIS LEGAL HEIRS SMTI SHAHIBAN BEWA and 48 ORS,	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH	MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MD.S ALI
	<b>WITH</b> I.A.(Civil)/1495/2019 in RSA/235/2015	SURAT JAMAL AND 3 ORS <b>Versus</b> ON DEATH OF NURUZZAMAN SK, HIS LEGAL HEIRS AND 58 ORS,	MR. T H HAZARIKA MR M CHETIA MR A RASHID	MR. M S ALAM
	<b>WITH</b> I.A.(Civil)/1498/2019 in RSA/235/2015	SURAT JAMAL AND 3 ORS <b>Versus</b> ON DEATH OF NURUZZAMAN SK, HIS LEGAL HEIRS AND 58 ORS,	MR. T H HAZARIKA MR M CHETIA MR A RASHID	MR. M S ALAM
46	I.A.(Civil)/1539/2019 in RSA/203/2015	AMITABH DAS and 30 ORS <b>Versus</b> ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	<b>WITH</b> RSA/203/2015	AMITABH DAS and 26 ORS <b>Versus</b> LEGAL HEIRS OF LATE DHANA RAM KALITA AND NIRADA BALA DAS, DILIP DAS and 12 ORS	MR. A DAS MR. S KHOUND	
	<b>WITH</b> I.A.(Civil)/1542/2019 in RSA/203/2015	AMITABH DAS and 30 ORS <b>Versus</b> ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	

**WITH**  
I.A.(Civil)/1543/2019  
in RSA/203/2015

AMITABH DAS and 30 ORS  
**Versus**  
ON THE DEATH OF DHANA RAM KALITA  
AND NIRADA BALA DAS, THEIR LEGAL  
HEIRS AND 19 ORS

MR. A DAS  
MR S KHOUND

47 I.A.(Civil)/1588/2019  
in RSA/196/2010

SMTI. ADARBHAN BIBI  
**Versus**  
KACHUA SK.

MR G P BHOWMIK

**WITH**  
RSA/196/2010

SMTI. ADARBHAN BIBI  
**Versus**  
KACHUA SK.

MRG P BHOWMIK  
MS.J PURKAYASTHA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./395/2018 WITH LCR	TULON RAJBANSHI and 2 ORS <b>Versus</b> RAM PRASAD SHILL and ANR,	MR.M TALUKDAR	MR.S S SHARMA(R-2) MR.B J MUKHERJEE(R-2)
2	MACApp./460/2018 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JYOTSNA SARMAH BEZBARUAH and 2 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR.P SUNDI (R-1&2)
3	MACApp./282/2019	SMTI MONITA DAULAGUPU and ANR <b>Versus</b> DIMA HASAO AUTONOMOUS COUNCIL and 2 ORS,	MR. M TALUKDAR MS. D KALITA	MS. N MODI (R-3) MR. SISHIR DUTTA (R-3) MS. N KALITA (R-3) MR. C SHARMA (R-3) MR. SIDHANT DUTTA (R-3)
<b>ORDERS</b>				
4	MACApp./67/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. SULEMAN MIA and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MR.R D BHUYAN	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
	<b>WITH</b> MC/1161/2012 <b>in</b> MACApp./67/2012	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. SULEMAN MIA and ORS	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MR.R D BHUYAN	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA
5	I.A./1491/2016 WITH STAY PET. <b>in</b> MACApp./270340/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. LOKMAN HAKIM and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	<b>WITH</b> MACApp./270340/2016 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD LOKMAN HAKIM and ANR		
6	MACApp./587/2017 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SHRI RAM PRASAD RIMAL and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR S KHOUND MS. B SAIKIA

7	MACApp./125/2018 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD REHIM ALI BARBHUIYA and 2 ORS	MS. S MOCHAHARI MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. M GAZLOO MR. SIDHANT DUTTA	
	<b>WITH</b> I.A.(Civil)/662/2018 <b>in</b> MACApp./125/2018	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD REHIM ALI BARBHUIYA and 2 ORS	MS. S MOCHAHARI MR. C SHARMA MR. C SHARMA MS. M CHOUDHURY MR. S DUTTA MS. M GAZLOO MR. SIDHANT DUTTA	
8	MACApp./389/2018	SMTI PRANATI MEDHI and ANR <b>Versus</b> DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M TALUKDAR	MR. B K PURKAYASTHA MS. U K PURKAYASTHA
9	MACApp./391/2018	SRI MUKUL LAHKAR <b>Versus</b> SMTI BINA RAJBONGSHI and 2 ORS	MR.S K SINGH MR B PUSHILAL	MR.A DUTTA(R-3)
10	MACApp./392/2018 WITH LCR	HUSNA BEGUM and 8 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD and ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. P HATIGAYARI	MR H R A CHOUDHURY (R2) MS. R D MOZUMDAR (R1) MS.P DAS(R1) MR. R A CHOUDHURY (R2) MRS. S ISLAM (R2) MR. J M SULAIMAN (R2)
11	MACApp./396/2018 WITH LCR	SRI DINESH DEB NATH <b>Versus</b> SMTI URMILA PATHAK and 3 ORS	MR. S C BISWAS MS.K L R YANTHAN MS A DAS	MR.R MAJUMDAR(R-1 & 2) MR.R C PAUL(R-3) MR.N ISLAM(R-4)
12	MACApp./404/2018 WITH LCR	AIMONA KHATUN @ AIMELA KHATUN <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. Y ALI MR. F R CHOUDHURY	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)
13	MACApp./405/2018 WITH LCR	BHABENDRA NATH BORA and 2 ORS, <b>Versus</b> MD. RAFIQU L HAQUE and ANR,	MR.M TALUKDAR	MR.A TALUKDAR(R-2) MS.L SHARMA(R-2) MR.K K BHATTA(R-2) MR.P J BARMAN(R-1)
14	MACApp./407/2018 WITH LCR	KHADON AMSONG and 5 ORS, <b>Versus</b> RAM PRASAD SHILL and ANR	MR. M TALUKDAR MS.D KALITA	MR. B K PURKAYASTHA MR. B K PURKAYASTHA MS.P SHARMA(R-2)
15	MACApp./408/2018 WITH LCR	SMTI TUTUMONI BARUAH <b>Versus</b> NEW INDIA ASSURANCE CO. LTDAND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA (R1) MR J JOHN (R1) MR. K BORUAH (R2) MS JONA TALUKDAR (R1) MR. M ALOM (R2) MS. R DEVI (R1)
16	MACApp./431/2018 WITH LCR	KANIKA RABHA AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MR. B J MUKHERJEE (R1)
17	MACApp./438/2018 WITH LCR	ROBIN CH. RAY and ANR <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M J BARUAH	
18	I.A.(Civil)/545/2018 <b>in</b> MACApp./102/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> AMBIKA DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P P DAS (R5, R6) MR. R AHMED (R5, R6)
	<b>WITH</b> MACApp./102/2018	THE ORIENTAL INSURANCE COMPANY LT <b>Versus</b> SMT AMBIKA DAS and 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P P DAS (R5, R6) MR. R AHMED (R5, R6) MS. R HAZARIKA (R1, R4) MR. N DEBNATH (R1, R4)

	<b>WITH</b> I.A.(Civil)/548/2018 <b>in</b> MACApp./102/2018	THE ORIENTAL INSURANCE LTD <b>Versus</b> AMBIKA DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	I.A.(Civil)/1013/2018 <b>in</b> MACApp./190/2018	SUBHANKAR MANDAL <b>Versus</b> HARDEEP SINGH and ANR,	MR. A R AGARWALA	
	<b>WITH</b> MACApp./190/2018	SUBHANKAR MANDAL <b>Versus</b> HARDEEP SINGH and ANR,	MR. A R AGARWALA	
20	I.A.(Civil)/1023/2018 <b>in</b> MACApp./193/2018	RELIANCE GENERAL INSURANC CO. LTD. <b>Versus</b> MRS ASATAN NESSA and 4 ORS	MR. S DUTTA MR. C SHARMA MR. C SHARMA MS. M CHOUDHURY MR. SIDHANT DUTTA	MR. N ISLAM (R4) MR R B ISLAM (R4) MR. A B ACONDA (R1-R3) MS F BEGUM (R1-R3) MR. M A AHMED (R4)
	<b>WITH</b> MACApp./193/2018	RELIANCE GENERAL INSURANC CO. LTD. <b>Versus</b> MRS ASATAN NESSA and 4 ORS	MR. S DUTTA MR. C SHARMA MR. C SHARMA MS. M CHOUDHURY MR.S DUTTA MR. SIDHANT DUTTA	MR. A MANNAF (R1-R3) MR. N ISLAM (R5) MR R B ISLAM (R5) MR. A B ACONDA (R1-R3) MS F BEGUM (R1-R3) MR. M A AHMED (R5)
	<b>WITH</b> I.A.(Civil)/1025/2018 <b>in</b> MACApp./193/2018	RELIANCE GENERAL INSURANC CO. LTD. <b>Versus</b> MRS ASATAN NESSA and 4 ORS	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA	
21	I.A.(Civil)/1990/2018 <b>in</b> MACApp./511/2018	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR A BARMAN MR. H S BORAH MS. P DAS MR D SAIKIA	MR G Z AHMED (R2) MD A A HUSSAIN (R2) MR. J KALITA (R1) MR. D PEGU (R1)
	<b>WITH</b> MACApp./511/2018	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR A BARMAN MR. H S BORAH MS. P DAS MR D SAIKIA	MR G Z AHMED (R2) MD A A HUSSAIN (R2)
	<b>WITH</b> I.A.(Civil)/1992/2018 <b>in</b> MACApp./511/2018	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR A BARMAN MR. H S BORAH MS. P DAS MR D SAIKIA	
22	Review.Pet./77/2019 WP(C) 3513/2015(D/O)	NATIONAL HEALTH MISSION, ASSAM AND 2 ORS. <b>Versus</b> MD. IKRAM ALI HAZARIKA AND 2 ORS	MR. B GOGOI SC, NHM	
23	I.A.(Civil)/1022/2019 FIXED <b>in</b> MACApp./246756/2015	UNION OF INDIA AND ANR <b>Versus</b> SMT. TSERING LHAMU	MRS. A GAYAN ASSTT.S.G.I.	
	<b>WITH</b> MACApp./246756/2015 (Filing Number)	UNION OF INDIA and ANR <b>Versus</b> SMT TASERING LHAMU	MRSR BORAH	
24	I.A.(Civil)/1375/2019 WITH LCR 2 FILES <b>in</b> MACApp./276/2014	SMTI HULASHI DEVI PATOWARY <b>Versus</b> MIJENDRA B. MARAK and 3 ORS	MR. A R AGARWALA	MR. K K BHATTA
	<b>WITH</b> MACApp./276/2014	SMTI HULASHI DEVI PATOWARY <b>Versus</b> MIJENDRA B. MARAK and 3 ORS	MR.A R AGARWALA MS.T HASNU	MR.B HUSSAIN(R-1&2) MR.A TALUKDAR(R-3) MR.K K BHATTA(R-3) MR.A K HUSSAINR-1and2 MR.J JOHN(R-3)



25	I.A.(Civil)/1612/2019 WITH LCR in MACApp./1005/2018  <b>WITH</b> MACApp./1005/2018  <b>WITH</b> I.A.(Civil)/4283/2018 in MACApp./1005/2018	MENEKA DEVI <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD.  ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MENAKA DEVI AND 4 ORS  ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MENAKA DEVI AND 4 ORS	MR. B P SINHA  MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP  MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B P SINHA (R1)
26	I.A.(Civil)/1631/2019 in MACApp./874/2018  <b>WITH</b> MACApp./874/2018	MANALISHA SAIKIA AND 2 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD.  M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISA SAIKIA and 4 ORS	MR. N DAS  MR. A AHMED	MR A SHARMA
27	I.A.(Civil)/1632/2019 in MACApp./352/2017  <b>WITH</b> MACApp./352/2017	MRS. GURIA SAHANI @ BHUMIKA SINGH AND ANR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.  NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MRS GURIA SAHANI @ BHUMIKA SINGH and 5 ORS	MR. N DAS  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MS. M CHOUDHURY(R- 4) MR. A SHARMA (R- 1 & 2) MR. N DAS (R- 1 & 2) MR. S DUTTA (R- 4) MR. C SHARMA (R- 4)
<b><u>HEARING</u></b>				
28	MACApp./31/2013 WITH LCR 2 FILES	PALLAB JYOTI MOHAN <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. and 2 ORS	MR.A R SIKDAR MR.N AHMED MR.M AHMED MR.M H TALUKDAR MS.D SAHA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
29	MACApp./156/2013 WITH LCR 3 FILES	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. HUSNA ARA BEGUM and ANR.	MR.R GOSWAMI MR.I ALAM	MR. A GANGULY
30	MACApp./203/2016 WITH LCR 3 FILES	SMTI BHAGYALATA BORA and 2 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD	MR.C BARUAH MR.B BARUAH MS.D R DUTTA	MS.S ROY MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
31	MACApp./256/2016 CAVT. NO. 1273/2016 CAVT. 1273/2016, WITH LCR 1 FILE	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SRI RAJIV KUMAR SARAF	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.S K JAIN MR.B K JAIN MS.P C B NAIR FOR CAVEATOR
32	MACApp./285/2016 WITH LCR, FIXED	MARY JERANG <b>Versus</b> NATIONAL INSURANCE CO LTD and ORS	MR.S K GHOSH MR.S P CHOUDHURY	MR.R C PAUL(R1) MR.S ROYR1
33	MACApp./16/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> TAMINA BEGUM and 10 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR	MS.S B CHOUDHURY(R- 10) MR.S K DAS(R- 10)(R-11) MS.R LAILA MD.K ALI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOOND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./976/2019 WITH OFFICE NOTE, FIXED	SANI GOWALA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S K BARKATAKI MS. B SHARMA MR. D K NATH	PP, ASSAM
2	Bail Appln./1169/2019 FIXED	NEKIBUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	Bail Appln./808/2019 FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. I HAQUE	PP, ASSAM
4	Bail Appln./864/2019 FIXED	MD. MUZAKKIR HUSSAIN BORBHUYAN <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./913/2019 FIXED	LAITHANBAM SANGEETA RANI DEVI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MD N ABED MS J BEGUM	PP, ASSAM
6	Bail Appln./929/2019 WITH CrI.Pet. 58/19, 59/19 & 60/19 (ALL D/O), OFFICE NOTE & DVD OF SCAN COPY, FIXED	SADDAM HUSSAIN @ PUTUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MR H DAS MS. K BARMAN	PP, ASSAM
7	Bail Appln./965/2019 FIXED	SAMAD ALI @ MD. SAMAD ALI <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR J H LASKAR	PP, ASSAM
8	Bail Appln./975/2019 FIXED	NARAYAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. K K NANDI MR. A J GHOSH MR K K S ROY	PP, ASSAM
9	Bail Appln./1075/2019 FIXED	HABIJUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
10	Bail Appln./1081/2019 WITH OFFICE NOTE, FIXED	SANJOY DAS <b>Versus</b> THE UNION OF INDIA	MR. D K BAGCHI	SC, NCB
11	Bail Appln./1085/2019 FIXED	BROJEN RABHA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MR B DAS	PP, ASSAM

12	Bail Appln./1086/2019 FIXED	MD. ISRAFIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
13	Bail Appln./1090/2019 FIXED	RAKESH DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. G J GOSWAMI	PP, ASSAM
14	Bail Appln./1094/2019 FIXED	MANIK CH. NATH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
15	AB/3049/2018 FIXED	GAURAV AGARWAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
16	AB/3361/2018	SANDEEP KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
17	AB/3362/2018	KAPIL DEV SINGHAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
18	AB/3407/2018	SAHIB SINGH <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
19	AB/3416/2018	DEEPAK @ PRADIP KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
20	AB/3518/2018 FIXED	AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
21	AB/3524/2018 FIXED	BACCHA BABU @ HAFIZUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS D DAS MS R P BARUAH	PP, ASSAM
22	AB/3978/2018 FIXED	BHASKAR BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA MR. A RAJKHOWA	PP, ASSAM
23	AB/359/2019 FIXED	GUNESWAR TIMUNG AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
24	AB/376/2019 FIXED	SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G K SINGH	PP, ASSAM
25	AB/700/2019 FIXED	IMRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
26	AB/764/2019 FIXED	RANJIT KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MRS. M C DUTTA MR. A CHETIA	PP, ASSAM
27	AB/770/2019 FIXED	MD. KHUNJUR ALI @ KHUNJUR ALI SK. <b>Versus</b> THE STATE OF ASSAM	MS D DAS	PP, ASSAM
28	AB/905/2019 FIXED	MOIN UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA MS. M MEDHI	PP, ASSAM
29	AB/913/2019 FIXED	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
30	AB/957/2019 FIXED	ANOWAR KHAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR. S RANA	PP, ASSAM

31	AB/998/2019 FIXED	ISLAM ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
32	AB/999/2019 FIXED	SUANTA BIMAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS	PP, ASSAM
33	AB/1078/2019 FIXED	DR. APURBA BORA <b>Versus</b> THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. S SHARMA	PP, ASSAM
34	AB/1202/2019 FIXED	NAZRUL ISLAM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	PP, ASSAM
35	AB/1218/2019 FIXED	MUKUNDA MADHAB GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
36	AB/1219/2019 FIXED	AFIL UDDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
37	AB/1220/2019 FIXED	ROSHAN KHADKA <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
38	AB/1222/2019 FIXED	RATISH CHANDRA DEB <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY	PP, ASSAM
39	AB/1225/2019 FIXED	MUKUL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH MS. K JAIN	PP, ASSAM
40	AB/1226/2019 FIXED	PANKAJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
41	AB/1230/2019 B/O	AMARENDRA SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR. P MAHANTA MR. R B GOHAIN	PP, ASSAM
42	AB/1231/2019 FIXED	DHANJIT RAMCHIARY <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
43	AB/1233/2019 FIXED	RIJU @ ANOWARUL KARIM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED	PP, ASSAM
44	AB/1237/2019 FIXED	RAJENDRA PRASAD SAHU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR J ROY	PP, ASSAM
45	AB/1238/2019 FIXED	DAYANANDA BANIA <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MR. U P CHALIHA	PP, ASSAM
46	AB/1239/2019 FIXED	KAUSTAV KISHORE BORAH <b>Versus</b> THE STATE OF ASSAM	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	PP, ASSAM
47	AB/1240/2019 FIXED	SARAT KAKATI <b>Versus</b> THE STATE OF ASSAM	MS. B BHUYAN MS. P CHUTIA	PP, ASSAM
48	AB/1244/2019 FIXED	MS. NOVAPRIYA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
49	AB/1246/2019 FIXED	CHANDRA GUPT SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR T MEELEE	PP, ASSAM
50	AB/1247/2019 FIXED	SMT. PAYAL KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED	PP, ASSAM

51	AB/1271/2019 FIXED	SASANKAR KUMAR @ SANKAR KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
52	AB/1328/2019 FIXED	JOHIR UDDIN @ BABU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<b>HEARING</b>				
53	CrI.Rev.P./32/2014 WITH LCR 2 FILES	M/S AUTO TEA CO. PVT. LTD and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.L TALUKDAR MR.A PARVEZ MR.A GAFFAR MR.M DAS	MR.B SARMAH MR.K GOSWAMI(R-2) MS.A NEOG(R-2) MR.A SANDILYAR-2 PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Rev.P./116/2019 FIXED	DR. HRISHIKESH BARUAH <b>Versus</b> NURNAHAR BEGUM @ RUNU BARUA	MR A A DEWAN MR B ISLAM MRS. P PHUKAN	
2	Crl.Rev.P./123/2019 FIXED	SUNIL KAKOTI <b>Versus</b> MD. LATIFUDDIN AHMED	MR R K MOUR MR P DAS MS. H CHAKRABORTY	
	<b>WITH</b> I.A.(Crl.)/247/2019 <b>in</b> Crl.Rev.P./123/2019	SUNIL KAKOTI <b>Versus</b> MD. LATIFUDDIN AHMED	MR R K MOUR MR P DAS MS. H CHAKRABORTY	
3	Crl.Rev.P./167/2019 FIXED	NRIPENDRA DHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A DEB	PP, ASSAM
4	Crl.Pet./466/2019 FIXED	MD. MAZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY	PP, ASSAM
5	Crl.Pet./476/2019 FIXED	SONMONI DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
6	Crl.Pet./484/2019 FIXED	SWATI BIDHAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. N MODI	PP, ASSAM
<b><u>ADMISSION</u></b>				
7	Crl.Pet./379/2018 WITH LCR 3 FILES	KHAGEN CH. PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F K R AHMED MR. K I MAZUMDER	MR. T SK (R2) PP, ASSAM
	<b>WITH</b> Crl.Pet./621/2014	KHAGEN CH. PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.F K R AHMED MR.K ISLAM MR.K I MAJUMDAR	MR.T SK(R- 2&3) PP, ASSAM
9	Crl.Pet./404/2018 FIXED	NEWAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR M J QUADIR (R2) PP, ASSAM
10	Crl.Rev.P./503/2018 B/O	PARINITA HAZARIKA <b>Versus</b> PRADIP DUTTA	MRS. A DEVI	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI

11	Crl.Pet./643/2018	AKHTAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. M HUSSAIN MR A RASHID	MR. S C KEYAL (R2) PP, ASSAM
12	Crl.Pet./688/2018 WITH Crl.Pet. 636/17(D/O)	RAMESH RABHA AND 2 ORS. <b>Versus</b> SANTARAM RABHA AND ANR.	MR. D C KALITA MS. P DAS	MR. M TALUKDAR (R1) MS. B PEGU (R1) MS. M TALUKDAR (R1) PP, ASSAM
13	Crl.Pet./717/2018	SUHAIL @ SUEL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A M S MAZUMDER (R2, R3) PP, ASSAM
14	Crl.Pet./796/2018	PARVIN BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R HUSSAIN MD. A HUSSAIN MR. S BORTHAKUR MS. R HUSSAIN MR R A AHMED MS K DAS	MR. N AHMED (R2) PP, ASSAM
15	Crl.Pet./842/2018	RAJESH DAS AND 5 ORS. <b>Versus</b> ABANTI DEY (DAS)	MR G N SAHEWALLA MS P BORAH MS P DEKA	MR. A K GUPTA MR. R S MISHRA
16	Crl.Pet./890/2018	RAJESH PRASAD GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	MR. T J MAHANTA (R2) MR. S M MOLLAH (R2) MR D MAHANTA (R2) PP, ASSAM
17	Crl.Pet./1059/2018	AMIYA KUMAR KHOUND AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. A BARUA MR. P P DUTTA	MR. R SARMA PP, ASSAM
18	Crl.Pet./1071/2018	DEBA NANDA KONWAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. P J SAIKIA (R2) MS. M KECHII (R2) MS M NIROLA (R2) PP, ASSAM
19	Crl.Pet./1076/2018 FIXED	BIDHAN CHANDA @ BIPLAB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR. F A HASSAN	MRS. S ROY (R2) MS. I DAS (R2) PP, ASSAM
20	Crl.Pet./1102/2018	PRATIBHA DHAR <b>Versus</b> SAHABUDDIN AHMED AND ANR.	MR. B DEKA MR. P JAIN MR. B P CHANGMAI	MR. Y SIKDAR (R1) PP, ASSAM
21	Crl.Pet./1107/2018	PARVEZ HUSSAIN @ SAZU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
22	Crl.Pet./1232/2018 FIXED	JEETEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	MR R CHAKRAVORTY (R2) MR. M CHALIHA (R2) PP, ASSAM
23	Crl.Pet./1260/2018	NABAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR A TEWARI (R2) MS. P ADHIKARI (R2) MR. D WANGDI (R2) PP, ASSAM
24	Crl.Pet./1271/2018	TARUN KUMAR SINGH @ TARUN SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	MR. A B BHUYAN (R2) MS. A AHMED (R2) PP, ASSAM
25	Crl.Pet./16/2019 B/O	DIPAK TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA MS. U HAZARIKA	MR. M A SHEIKH (OP2) DR. K U AHMED (OP2) MR. M HOSSAIN (OP2) MS F INTAZ (OP2) PP, ASSAM
26	Crl.Pet./20/2019	ABDUL SAMAD @ SAMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER MR. A A R KARIM	MS. J PAUL (R2) PP, ASSAM
27	Crl.Pet./34/2019 WITH OFFICE NOTE, B/O	JAJNESWAR RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P KATAKI (R2) MRS R BEGUM (R2) MS. M DEVI (R2) PP, ASSAM
28	Crl.Rev.P./37/2019 FIXED	SHIRAJUDDIN AHMED <b>Versus</b> JINNAT ARA BEGUM	MR S CHAKRABORTY MR I A HAZARIKA	MR. M RAHMAN

**BAIL HEARING**



29	AB/1248/2019 FIXED	MD. ABDUL BATEN @ ABDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
<b>ORDERS</b>				
30	I.A.(CrI.)/864/2018 CrI.Pet./152/2017(D/O) <b>in</b> CrI.Pet./152/2017 <b>WITH</b> I.A.(CrI.)/863/2018	DEBAKANTA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. S SHARMA MS B GOSWAMI	PP, ASSAM
31	I.A.(CrI.)/908/2018 CrI.Pet. 329/10(D/O), WITH CrI.Pet. 349/10(D/O) & LCR 2 FILES <b>in</b> CrI.Pet./329/2010	DEBAKANTA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. S SHARMA MS B GOSWAMI	PP, ASSAM
32	CrI.Pet./1244/2018 WITH LCR (PHOTOCOPY) 1 FILE	MD. HADI IFTIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. B CHOUDHURY MS. P AHMED MS. M BEGUM MR. N I MAZARBHUYAN MR. D K DEKA	PP, ASSAM
33	CrI.Pet./1244/2018 WITH LCR (PHOTOCOPY) 1 FILE	GAJEN BORO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D J HALOI	MS. D GHOSH (R3) MR. M Z SHAH (R3) MD P RAHMAN (R3) MS N DEKA (R3) MR SAURADEEP DEY (R3) PP, ASSAM
33	I.A.(CrI.)/124/2019 WITH LCR 1 FILE <b>in</b> CrI.Pet./689/2018  <b>WITH</b> CrI.Pet./689/2018	PARTHA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. R DE MS A DAS	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN PP, ASSAM
33	I.A.(CrI.)/124/2019 WITH LCR 1 FILE <b>in</b> CrI.Pet./689/2018	PARTHA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS	MR DEBA KUMAR DAS (R2) MR. K SINGHA (R2) MS. P BHUYAN (R2) PP, ASSAM
34	I.A.(CrI.)/170/2019 <b>in</b> CrI.Rev.P./10554/2018  <b>WITH</b> CrI.Rev.P./10554/2018 (Filing Number)	DIBYAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU (R2) PP, ASSAM
34	I.A.(CrI.)/170/2019 <b>in</b> CrI.Rev.P./10554/2018	DIBYAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR. (C)	MR. M DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU (R2) PP, ASSAM
35	I.A.(CrI.)/172/2019 <b>in</b> CrI.Rev.P./10548/2018  <b>WITH</b> CrI.Rev.P./10548/2018 (Filing Number)	DIBYAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR. (B)	MR. M DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU PP, ASSAM
35	I.A.(CrI.)/172/2019 <b>in</b> CrI.Rev.P./10548/2018	DIBYAJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR. (B)	MR. M DAS MR. A CHAMUAH MR. P P BORTHAKUR MS. P BORTHAKUR	MR. S SAHU PP, ASSAM
36	CrI.Rev.P./188/2019 FIXED	ROSESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. A H MULLA MR. A C KALITA	PP, ASSAM
37	I.A.(CrI.)/270/2019 <b>in</b> CrI.Rev.P./2782/2019  <b>WITH</b> CrI.Rev.P./2782/2019 (Filing Number)	BIPLAB KAR <b>Versus</b> SUMITRA DAS AND ANR.	MR M AHMED MR. S K M ALOMGIR MR. M A MONDAL MR. R A AHMED	PP, ASSAM (R2)
37	I.A.(CrI.)/270/2019 <b>in</b> CrI.Rev.P./2782/2019	BIPLAB KAR <b>Versus</b> SUMITRA DAS AND ANR. (H)	MR M AHMED MR. S K M ALOMGIR MR. M A MONDAL MR. R A AHMED	PP, ASSAM (R2)
<b>HEARING</b>				
38	CrI.Rev.P./168/2010 WITH LCR & P.B., FIXED	SANDEEP SUREKHA and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.B CHAKRABORTY MR.P J SAIKIA MR. B GOGOI MR.K BARUAH MR P NAYAK MR.R S MISHRA	

39	<b>WITH</b> Crl.Rev.P./214/2010  WITH LCR & P.B., FIXED	SANDEEP SUREKHA and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.B CHAKRABORTY MR.P J SAIKIA MR. B GOGOI MR.K BARUAH MR P NAYAK MR.R S MISHRA	
40	Crl.Rev.P./374/2011 WITH LCR 6 FILES, FIXED	ABDUL MALEK AHMED <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

-----

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019
16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,17th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 18**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6282/2013	ANISUZ ZAMAN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B C DAS MR.B CHAKRABORTY MR. E AHMED MR.N I KHAN	
	<b>WITH</b> MC/3654/2013 <b>in WP(C)/6282/2013</b>	ANISUZ ZAMAN LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B C DAS MR.B CHAKRABORTY MR. E AHMED MR.N I KHAN	GA, ASSAM
2	WP(C)/4488/2014	SMT. BHATIMA NATH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.D C K HAZARIKA MS.P DEVI	MR.A DUTTA MRS.P M DUTTA
3	WP(C)/4959/2014 CAVT. NO. 1250/2014	MRS. SWARNALATA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.H C SARMA MS.P BARUA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA MR.B D DEKA FOR CAVEATOR MR.S K CHOUDHURY
4	WP(C)/6145/2014 FIXED	BIKASH BARMAN <b>Versus</b> THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H K DAS MS.P DUTTA	MR.P K ROY MR.S BORA MS.R R RAJKUMARI MR.A AHMED MS.P KALITA SC, F C I
5	WP(C)/6620/2014 FIXED	THE GRAHAK SURAKSHA COMMITTEE and 9 ORS, <b>Versus</b> THE UNION OF INDIA and 13 ORS,	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM MR.S CHAMARIA(R- 6,7&14) MR.D SARMAH(R-6,7&14) MR.M PHUKANR-6,7and14 ASSTT.S.G.I. SC, CBI
6	WP(C)/522/2015 B/O	GIAS UDDIN AHMED <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A U AHMED	MR.C BARUAH MR.A K THAKUR SC, APSC SC, PERSONNEL DEPT.

7	<b>WITH</b> WP(C)/3184/2014	NARMAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K SEN MR.F HAQUE	SC, APSC
8	WP(C)/585/2015 FIXED	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
9	<b>WITH</b> WP(C)/180/2015	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
10	<b>WITH</b> WP(C)/582/2015	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
11	<b>WITH</b> WP(C)/696/2015	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.Z MUKIT SC, PWD
12	<b>WITH</b> WP(C)/732/2015	MAHABIR PRASAD AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.D P BORAH SC, PWD(R1-5)
13	WP(C)/929/2016 FIXED	M/S ASSAM TRADES AND ELECTRICALS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I JAMIR MR I JAMIR MR.S P CHOUDHURY MR.R DHAR	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT) SC, ASEC MR.N BORAH
14	WP(C)/1912/2016	THE URBAN DEVELOPMENT CO- OPERATIVE BANK LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. S BORTHAKUR	SC, CO-OP. MR. P HAZARIKA (R-5) MS. A DAS R-5
15	WP(C)/1920/2016	DEBANANDA PRASAD <b>Versus</b> THE GOLAGHAT MUNICIPAL BOARD and ANR.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	MR.K SARMA(R-3) MR.D DAS(R-3) MR.R RAHMAN R-3 MS.K M SARMA(R-3)
16	WP(C)/1984/2016	TANESWAR BASUMATARY and 173 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.D SHARMA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM
17	WP(C)/1999/2016	JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.P K DAS MR.D BORAH MR.A CHOUDHURY MR.D DEKA	GA, ASSAM
18	WP(C)/2581/2016	PRABHAT RAJKHOWA <b>Versus</b> THE HOUSING and URBAN DEV. CORPN. LTD. HUDCO and ANR.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. C GOSWAMI
19	WP(C)/2988/2016	ASSAM STATE COOPERATIVE UNION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	DR.B AHMED SC, CO-OP. SC, FINANCE
20	WP(C)/3061/2016	KUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.H K GOGOI MR.R N BRAHMA	GA, ASSAM

21	WP(C)/3074/2016	M/S ALLIANCE ENGINEERS and CONSULTANTS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRM R ADHIKARI MR.P N SHARMA MS.N DAIMARI	GA, ASSAM SC, PWD (ROADS) SC, FINANCE
22	WP(C)/7203/2016	SAIDUL HUSSAIN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	MS.A BEGUMR- 5-11 MR.S SARMA(SC, DLR) MR. R BORPUJARI (SC, REVENUE DEPT., R-1,2) MR.S N TAMULI(R- 5-11) MS.P K ZANNAT(R- 5-11)
23	WP(C)/7512/2016 FIXED	ASIRUDDIN AHMED <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	GA, ASSAM MR. B. J. TALUKDAR (SC, REVENUE DEPARTMENT) SC, WATER RESOURCE DEPTT.
24	WP(C)/7519/2016 FIXED	AJITESH ROY <b>Versus</b> THE ASSAM UNIVERSITY and 2 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. H A TALUKDAR	SC, ASSAM UNIVERSITY
25	WP(C)/1571/2017 CAVT. NO. 269/2017	DR. KSHIRESWAR BORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MR.R M DEKA MR.D DAS MR.B K KASHYAP	SC, APSC MR. U K NAIR (R4) MS. M BARMAN (R4) MS. M BARMAN (R4) MR. A CHETRY (R4) MR.M ISLAM MS. S SAIKIA MR. M P SARMA (R4) SC, EDUCATION SC, U G C FOR CAVEATOR

**ORDERS**

26	WP(C)/6206/2013	MAKLIS UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY	MRS.V L SINGH SC, REVENUE
27	WP(C)/1376/2015	RAJU SINGHA and 215 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N N B CHOUDHURY MR.N SARKAR MRD P SAHU	GA, ASSAMAR1,4 and 5
28	WP(C)/3037/2016	MD. JAHAN UDDIN <b>Versus</b> THE ASSAM STATE POWR DISTRIBUTION COMPANY LTD. and 4 ORS	MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.M R Z CHOUDHURY	SC, APDCL
29	WP(C)/3060/2016	SMT. USHA ANANTHASUBRAMANIAN and 2 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A GANGULY MR.A DUTTA	ASSTT.S.G.I.
30	I.A.(Civil)/1604/2019 in WP(C)/1815/2016	ATC TELECOM INFRASTRUCTURE PVT LTD <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM
	<b>WITH</b> WP(C)/1815/2016	VIOM NETWORKS LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS.D DAS SR. ADVOCATE	GA, ASSAM

**HEARING**

31	WP(C)/721/2011	ON THE DEATH OF SANTI LAL ACHARJEE, REP BY SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS.J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA GA, ASSAM MR.A C BURAGOHAIN MR.Y DOLOI(R- 1,2&3) MR.P J PHUKAN MR.P P DUTTA MR.R HAZARIKA MS.P BHATTACHARJEE ADDL. AG, ASSAM
----	----------------	--	---	---

	<b>WITH</b> I.A./1340/2015 in WP(C)/721/2011	SANTI LAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	GA, ASSAM MR.P J PHUKAN MR.P BORAH
32	WP(C)/3910/2011	SMT. SIROJA BEGUM and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.A R SIKDAR MR.M AHMED MD.S ISLAM MR.M H TALUKDAR	GA, ASSAM MR. D K DAS (R-4 TO 7) MR. R BORPUJARI (SC, REVENUE DEPT.) MS. P BHUYAN (R-4 TO 7) MR. B DEORI (GA, ASSAM)
33	WP(C)/2702/2013	KHANINDRA CHANDRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P BORAH MR.K GOGOI MR.A BORGHAIN MR.S BORTHAKUR	GA, ASSAM MR.N PATHAK MR.D SAIKIA SC, GMC
34	WP(C)/3152/2013	MD. HASMAT ALI and 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR.T J MAHANTA MR.R J BORDOLOI MR.P K TALUKDAR	MR.N C DAS(R-12) MR.B C DAS GA, ASSAM MR.A SATTAR MR.M HAQUE MR.M TALUKDAR(R-7&11) MRS.V L SINGH MD.A HUSSAIN MR.Z MUKIT MR.S AHMED MR.B BARMAN(R- 7&11) MS.R R BARUAH MR.R K JAIN MS.P GOSWAMI MR.F SATTAR MRA UPADHYAY SC, REVENUE MR.P UPADHYAY MRT BORA
35	WP(C)/3457/2013 CAVT. NO. 625/13	BARAKPAR CO-OPERATIVE SOCIETY LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH	GA, ASSAM MR.L R MAZUMDER FOR CAVEATOR
36	WP(C)/5876/2013	DILIP SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S BARUAH MR.D GOGOI MS.D DUTTA	SC, FOOD & CIVIL SUPP. MR.M H ANSARI
37	WP(C)/3537/2014	MD. MEHTABUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	SC, PWD

=====

LEAVE NOTE OF ADVOCATES FOR 17/05/2019

-

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
3)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
4)	MR. S KALITA	08-05-2019	To	17-05-2019
5)	MR R GOENKA	13-05-2019	To	18-05-2019
6)	MR A GOENKA	13-05-2019	To	18-05-2019
7)	MR G R DEV	09-05-2019	To	25-05-2019
8)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
9)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
10)	MR K AGARWAL	13-05-2019	To	17-05-2019
11)	MR A KUNDU	13-05-2019	To	23-05-2019
12)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
13)	MS. A VERMA	11-05-2019	To	31-05-2019
14)	MR S BORGHAIN	14-05-2019	To	17-05-2019
15)	MR. I ALAM	16-05-2019	To	17-05-2019

16)	MR. R GOSWAMI	17-05-2019	To	17-05-2019
17)	MR. S CHAUHAN	16-05-2019	To	17-05-2019
18)	MR S P DAS	15-05-2019	To	17-05-2019
19)	MR. M Z AHMED	16-05-2019	To	17-05-2019
20)	MS. B DUTTA	16-05-2019	To	17-05-2019
21)	MRS. B GOGOI	17-05-2019	To	20-05-2019
22)	MR. M U MAHMUD	17-05-2019	To	17-05-2019
23)	MR. A DUTTA	20-05-2019	To	23-05-2019
24)	MR. A K DAS	16-05-2019	To	20-05-2019
25)	MR. M J GOGOI	16-05-2019	To	20-05-2019
26)	MR S KHOUND	16-05-2019	To	17-05-2019